

LOK SABHA

List of Questions for ORAL ANSWERS
Thursday, March 27, 2025/Chaitra 6, 1947 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 20

Four, Six and Eight Laning of NHs

†*381. Shri Sanjay Haribhau Jadhav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the number of National Highways (NHs) in the country, State-wise;
- (b) the details of the plan for converting NHs into four, six, and eight lanes;
- (c) the details of NHs currently being converted/planned to be converted into eight lanes, State-wise including district-wise in Maharashtra;
- (d) the details of two-lane NHs in Maharashtra, district-wise; and
- (e) the timeline for converting the said NHs into four and six lanes including the targets and deadlines set for this conversion/upgradation?

Construction of CSCs and IHHLs under Swachh Bharat Mission-Gramin

*382. Shri Bajrang Manohar Sonwane:
Smt. Bharti Pardhi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the number of Community Sanitary Complexes (CSCs) and Individual Household Latrines (IHHLs) constructed under the Swachh Bharat Mission-Gramin (SBM-G) till date, State-wise, particularly in Maharashtra, Chhattisgarh, Balaghat district of Madhya Pradesh and Phulpur Parliamentary Constituency of Uttar Pradesh;
- (b) the current number of CSCs completed and the manner in which this varies among the States;
- (c) the total number of villages in the country declared Open Defecation Free (ODF) plus, State-wise particularly Maharashtra, Chhattisgarh and Balaghat and Bhopal districts, Shahdol and Sidhi Parliamentary Constituencies of Madhya Pradesh and Phulpur Parliamentary Constituency of Uttar Pradesh;
- (d) the progress in the implementation of Solid and Liquid Waste Management Systems in ODF plus villages;
- (e) the number of villages empowered with Solid Waste Management and Liquid Waste Management arrangements, State-wise, particularly in Maharashtra, Chhattisgarh, Himachal Pradesh, Balaghat district of Madhya Pradesh and Sidhi Parliamentary Constituency; and
- (f) the details of the number of CSCs and IHHLs constructed and ODF plus villages specifically in Bhiwani-Mahendargarh and Gurugram Parliamentary Constituencies along with the current status of the Solid and Liquid Waste Management initiatives in these villages and in the

State of Chhattisgarh?

PMAY-U in Madhya Pradesh

*383. Shri Vishnu Datt Sharma:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is executing Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Madhya Pradesh;

(b) if so, the number of houses sanctioned and constructed in the districts of Panna, Katni and Khajuraho city of district Chhatarpur along with the number of houses for which central assistance has been released;

(c) whether efforts are being made for providing the benefits of the scheme to the unreached and remaining EWS-urban poor in the districts of Panna, Katni and Khajuraho city of district Chhatarpur and if so, the details thereof; and

(d) if not, the reasons therefor?

Affordable Air Travel under UDAN Scheme

†*384. Shri Rajkumar Roat:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that the Ude Desh Ka Aam Nagrik (UDAN) scheme provides affordable air travel to common citizens;

(b) if so, the details thereof along with the rules governing ticket pricing by the airlines under UDAN scheme;

(c) whether it is also true that airlines charge different fares for the same destination based on the time of booking the ticket;

(d) if so, the details thereof along with the rules under which ticket price is being fixed;

(e) whether the Government proposes to frame rules to provide tickets at concessional rates to the public under the said scheme; and

(f) if so, the details thereof along with the timeline fixed for framing such rules and if not, the reasons therefor?

Tender issued by OMCs for Bulk LPG Transportation

†*385. Shri Hanuman Beniwal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether many transporters who did not fall under the category of MSME provisions were also given the work order of LPG transportation in the tender issued by the Oil Marketing Companies (OMCs) for bulk LPG transportation in the year 2018;

(b) if so, the details thereof along with reasons therefor; and

(c) whether the tender for the year 2018 was extended for two years in the year 2023 and if so, the clause and the rules under which such an extension was granted?

ODOP for Nalgonda in Telangana

*386. Shri Kunduru Raghuveer:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government is aware that sweet oranges identified as the One District One Product (ODOP) for Nalgonda district in Telangana face commercial limitations due to bitterness-causing compounds like limonin and naringin and if so, the details thereof;

(b) whether the Government has any plans to collaborate with Central Food Technological Research Institute (CFTRI), Mysuru and Indian Institute of Food Processing Technology (IIFPT), Thanjavur to develop technology for reducing limonin content to make sweet orange juice commercially viable;

(c) if so, the timeline for developing and making such technology accessible to the farmers to enhance the market demand;

(d) whether the Government is contemplating to revise Nalgonda's ODOP and replace sweet oranges with crops like cotton or paddy which are better suited to the region's climate and market conditions and if so, the details thereof;

(e) the criteria for selecting ODOPs and whether any mechanism exists to revise them based on farmers' feedback, if so, the details thereof; and

(f) the steps taken/being taken by the Government to ensure that farmers benefit from ODOP initiatives or receive support for alternative crops if a revision is made?

Food Wastage and Post-Harvest Losses

*387. Shri Zia Ur Rehman:

Shri Chhotelal:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has taken cognizance of the fact that food wastage and post-harvest losses have increased to a significant percentage of total agricultural produce every year and if so, the details thereof;

(b) the details of the initiatives proposed by the Government to reduce food wastage and improve food processing infrastructure in the country; and

(c) whether the Government realizes that a robust food processing sector is essential for enhancing farmers' income and promoting exports and if so, the details of the steps taken/proposed to be taken in this regard?

Pollution in Water Bodies

*388. Shri Khalilur Rahaman:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware that a large number of water bodies across the country are facing severe pollution crisis and if so, the details thereof;

(b) the steps taken/being taken by the Government to mitigate and clean these water bodies, prevent them from getting further polluted and stop pollutants from finding their way into rivers;

- (c) whether the Government has identified the industries that discharge pollutants into river Ganga across its course till it meets the sea and if so, the details thereof; and
 (d) the action taken/proposed to be taken by the Government against such industries?

Water Storage Capacity of Aji Dam

*389. Shri Parshottambhai Rupala:

Will the Minister of JAL SHAKTI

be pleased to state:

the details of measures implemented/being implemented by the Government in partnership with the State Government of Gujarat to boost the water storage capacity at Aji Dam?

NH Connecting Balrampur to Prayagraj

†*390. Shri Ram Shiromani Verma:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has any plans to construct the road from Chandanpur (Pachpedwa) in Balrampur district in Shravasti Parliamentary Constituency on India-Nepal border through Imilia Koder, Pachpedwa, Judikuiya Chauraha, Ganeshpur Bazaar, Utraula to Mankapur and Nawabganj to Ayodhya and Prayagraj as a National Highway (NH) in public interest; and

(b) if so, the details thereof?

Ethanol Blended Petrol Programme

†*391. Smt. Kamlesh Jangde:
 Shri Manoj Tiwari:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the Ethanol Blended Petrol (EBP) Programme being implemented by the Government;

(b) the details of increase in ethanol supply during the years 2013-14 to 2024-25, till February 2025;

(c) the details of the guidelines issued by the Government on ethanol blending;

(d) the average blending of ethanol targeted by the Government during the upcoming three years, particularly by February-March, 2025 and February-March, 2026; and

(e) the contribution of EBP Programme with respect to foreign exchange impact and net Carbon dioxide reduction during the last ten years?

Quality Maintenance of Highways

*392. Shri Anurag Singh Thakur:
 Shri Sunil Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has made provision for five year tenured maintenance of National Highways (NHs) by the contractors post-construction;

(b) if so, the manner in which the Government would enforce the newly introduced requirement for contractors to maintain National Highways for up to five years post-construction;

(c) the mechanisms in place to ensure that maintenance obligations are fulfilled without contractors cutting costs at the expense of road quality; and

(d) the manner in which the Government would ensure that maintenance records and quality assessments are transparent and accessible to the public?

Construction of Road Connecting NH-7 to NH-39

†*393. Dr. Rajesh Mishra:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the expected timeline for completion of Sidhi to Singrauli section of NH-39;

(b) whether the Government has any plans to construct the single lane road from Katni to Singrauli via Beohari, Tikri and Sarie as a National Highway considering the presence of several coal blocks and power plants on the said route/road, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government has any plans for construction of the road from Chunar to Rajgarh (NH-7) via Ghorawal to Singrauli on NH-39 and if so, the details thereof?

Hyderabad Metro Rail Project

*394. Shri Suresh Kumar Shetkar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the State Government of Telangana has sent Phase-II proposals for the Hyderabad Metro Rail Projects for two corridors viz. BHEL-Lakdikapul and Nagole – LB Nagar covering 26 km with estimates of Rs. 9,100 crore and Airport Metro Corridor from Raidurg to Shamshabad Airport covering 32 km for Rs. 6,250 crore with the request for some modifications to cater to a much larger section of the commuters and to spur equitable growth in all parts of the city; and

(b) if so, the details thereof and the action taken thereon?

Construction of Houses in West Champaran under PMAY-U

*395. Dr. Sanjay Jaiswal:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of houses sanctioned and constructed under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) in Bihar, particularly in West Champaran during the last three years and the current year;

(b) the details of the houses completed in the region, district-wise;

(c) whether the Government has reviewed the progress of housing projects in West Champaran and if so, the outcomes thereof; and

(d) the steps taken/being taken to address the delays and ensure timely completion of housing projects in the said district?

Sarvodaya Ashram Khadi Village Industry

†*396. Shri Rajesh Ranjan:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is aware that there was a large trade center in Sarvodaya Ashram Khadi Village Industry at Ranipatra in Purnia district of Bihar from where goods manufactured by village industries were traded to several States and lakhs of families earned their livelihood;

(b) whether the Sarvodaya Ashram Khadi Village Industry which had been operating since the time of the country's independence has now been closed down, if so, the details thereof; and

(c) whether the Government proposes to allocate an amount of Rs. one hundred crore for revamping of Sarvodaya Ashram Khadi Village Industry at Ranipatra in Purnia district of Bihar with a view to create employment in the local area and if so, the details thereof?

Heritage City Development and Augmentation Yojana

*397. Shri Krishna Prasad Tenneti:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of list of cities selected under the National Heritage City Development and Augmentation Yojana (HRIDAY) and the criteria used for their selection, State-wise and district-wise in Andhra Pradesh including Bapatla Parliamentary Constituency;

(b) the details and current status of key projects undertaken in these cities for heritage conservation;

(c) the details of total funds allocated, released and utilized under the said scheme, State-wise;

(d) the details and the data on the impact of HRIDAY on heritage preservation and tourism development; and

(e) whether the Government has faced any challenges in the implementation of HRIDAY and if so, the details thereof along with the action taken to address them?

Processing and Supply Chain Infrastructure in Food Sector

*398. Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the measures implemented to address the low processing levels in India's food sector, considering that processing levels average only about 10 percent overall, with fruits at 4.5 percent, vegetables at 2.7 percent, milk at 21.1 percent, meat at 34.2 percent and fishery at 15.4 percent;

(b) whether the Government has any plan to increase the value addition of food products from 10 percent to 35 percent and processing of fruits and vegetables from 2 percent to 35 percent by

the year 2025, if so, the details thereof along with specific strategies to achieve these targets;

(c) whether the Government has any target to support this growth and ensure equitable distribution of benefits across all regions by achieving \$ 535 billion by 2025-26 from \$ 263 billion in 2019-20 and if so, the details thereof;

(d) whether the Government is aware of the fact that over forty percent of perishable produce goes to waste due to inadequate processing and supply chain infrastructure; and

(e) if so, the steps taken/being taken by the Government to reduce food wastage and improve supply chain efficiencies?

'Point of Call' Status to Kannur International Airport

*399. Shri K Sudhakaran:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to extend the 'Point of Call' status to Kannur International Airport without increasing the existing seat allotment for each carrier in view of the growing demand for international connectivity and the increasing passenger traffic in northern Kerala particularly in Kannur;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any alternative suggestions/plans to facilitate the extension of international carrier services at Kannur Airport and if so, the details thereof; and

(d) whether the Government would address this long-standing request in the larger interest of enhancing regional connectivity, promoting economic development and meeting the travel needs of a significant population in the region considering the fact that Kannur International Airport plays pivotal role in serving expatriates, business travelers and the general public in the northern part of Kerala and if so, the details thereof?

Road Accidents in Maharashtra and Bihar

*400. Shri Ravindra Dattaram Waikar:
Shri Naresh Ganpat Mhaske:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total number of road accidents reported on National and State highways in Maharashtra and Bihar during the last five years and the primary causes identified by the Government thereof;

(b) the specific road safety measures implemented including intelligent traffic systems, stricter speed regulations and accident-prone zone identification to reduce fatalities;

(c) whether the Government has initiated any collaborations with private firms or global road safety experts to adopt best practices and technology-driven solutions for minimizing road accidents in Maharashtra and Bihar, if so, the details thereof;

(d) the current status of the proposal to set up emergency response infrastructure including trauma care centers, highway patrol teams and dedicated air ambulance services on major highways; and

(e) the steps being taken by the Government to enforce stricter penalties, improve driving training programmes and regulate overloaded commercial vehicles which contribute to high number of accidents?

New Delhi
Friday, March 21, 2025/
Phalguna 30, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Thursday, March 27, 2025/Chaitra 6, 1947 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 230

9th Edition of Swachh Survekshan

4371. Shri Yogender Chandolia:
Shri Alok Sharma:
Shri Mahesh Kashyap:
Shri Praveen Patel:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the number of cities expected to participate in 9th edition of Swachh Survekshan;
- (b) the details of the efforts being made to ensure wide participation across all urban areas; and
- (c) the details of the innovative technologies and methodologies introduced in this edition to measure cleanliness and sanitation?

Social Security for Unorganised Road Transport Workers

4372. Shri Asaduddin Owaisi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government is aware of the lack of social security provisions, such as Provident Fund (PF) and Employees' State Insurance Corporation (ESI) for unorganised road transport workers, including drivers and auto rickshaw workers; and
- (b) if so, the steps that are being taken by the Government to extend the said provisions to ensure their welfare and protection?

Setting up of Tribal Monuments and Museums

4373. Shri Rajesh Naranbhai Chudasama:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government has set up monuments and museums showcasing tribes and tribal cultural heritage and their contribution to India's independence and nation-building and if so, the details thereof;
- (b) whether the Government proposes to set up such centres at the zonal, divisional or district level and if so, the details thereof; and
- (c) whether programmes are being organized at the local or district level to boost the self-pride

of tribals, most backward and deprived groups and if so, the details thereof?

Beneficiaries under PMEGP in Jalpaiguri

4374. Dr. Jayanta Kumar Roy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of beneficiaries from Jalpaiguri district under the Prime Minister's Employment Generation Programme (PMEGP);

(b) whether the Government plans to provide additional support for small businesses and startups in the district; and

(c) if so, the details of financial assistance and skill training programmes planned?

Conservation and Promotion of Tribal Culture

4375. Shri Vishnu Dayal Ram:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government has undertaken specific initiatives for the preservation, documentation and promotion of tribal culture and heritage in the country and if so, the details thereof;

(b) the details of the funds allocated and utilized for the conservation of tribal art, language and cultural practices during the last three years; and

(c) whether the Government has collaborated with tribal communities, experts or institutions to ensure the authenticity and sustainability of tribal cultural projects and if so, the details thereof?

Financial Challenges to MSMEs

4376. Shri Kodikunnil Suresh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is aware of the issues relating to delay in payments to Micro, Small and Medium Enterprises (MSMEs) which significantly affects their cash flow and operational sustainability;

(b) if so, the specific measures taken/plans to take to ensure timely payments to MSMEs and to hold larger firms accountable for such delays;

(c) whether there has been an assessment of the financial support provided to MSMEs post-COVID and the extent to which these measures have effectively addressed their needs and challenges;

(d) the expected timeline for the implementation of any additional support measures aimed at aiding MSMEs in recovering from the economic impact of the Pandemic; and

(e) whether the Government has consulted MSME stakeholders, industry associations and entrepreneurs to understand their concerns and gather input on improving support mechanisms and if so, the details thereof?

Upgradation of NH 563

4377. Dr. Kadiyam Kavya:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

the current status of the Warangal-Karimnagar Road (NH-563) upgradation project in the Warangal Parliamentary Constituency?

Flue Gas Desulfurization Systems in Thermal Power Plants

4378. Dr. Prashant Yadaora Padole:

Will the Minister of POWER

be pleased to state:

(a) the current status of the installation of Flue Gas Desulfurization (FGD) systems in thermal power plants across the country including the number of plants with completed installations;

(b) the timeline set for the completion of FGD installations to ensure compliance with emission control standards mandated by the environmental regulations;

(c) the details of the challenges faced in the installation process, such as financial constraints, technical issues or delays along with the measures being taken by the Government to address these challenges; and

(d) the steps taken/being taken by the Government to enforce the mandatory adherence to FGD installation deadlines to meet India's emission reduction commitments?

Government Funded Vacant Houses under ARHC

4379. Shri S Jagathratchakan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the number of the Government-funded vacant houses that were identified for the Affordable Rental Housing Complexes (ARHC) Scheme under the Pradhan Mantri Awas Yojana-Urban in Tamil Nadu;

(b) the number of these units converted into rental housing units;

(c) the steps taken/being taken by the the Government to expedite the conversion of the remaining vacant Government-funded houses into ARHC units for ensuring wider implementation of the scheme, State-wise, particularly in Tamil Nadu and other southern States; and

(d) the details of the plans to address the challenges faced by Public-Private Partnerships in the construction of Greenfield ARHC units in Tamil Nadu?

Survey of Gas Production from D-6 Block of KG Basin

†4380. Shri Rahul Kaswan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether there has been a significant progress in gas production in the country and whether a survey of gas production from D-6 Block of KG Basin has been conducted during the last five years and the current year;

(b) if so, the details and the current status thereof;

(c) the quantity of gas likely to be exploited per day from D-6 Block of KG Basin;

(d) the names of the agencies/parties that are likely to be involved in the sale and supply of gas from this Block of KG Basin;

(e) the rates at which gas is likely to be sold to various parties; and

(f) the reasons for different price determinations for Government and private sectors?

Road Connectivity under PM-JANMAN

4381. Shri Kesineni Sivanath:
Shri Daggumalla Prasada Rao:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the total number of proposals received and accepted from Andhra Pradesh under PM JANMAN Road Connectivity component till date;

(b) the total number of roads sanctioned under the said component in the PVTGs areas and the funds allocated and released for the same till date;

(c) the details of the projects under construction, their physical status and the timeline required for completion; and

(d) the details of the study conducted by the Government to look into the functioning of the sanctioned projects and their current status thereof?

Regional Air Connectivity under UDAN Scheme

4382. Shri Gaurav Gogoi:
Shri Benny Behanan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the number of new regional airports and air routes operationalized under UDAN scheme in 2024-25;

(b) the financial assistance provided to airlines and airport operators for improving regional air connectivity; and

(c) the challenges faced in ensuring the long-term financial viability of UDAN routes and the steps being taken by the Government to address them?

PM-PVTG Development Mission

†4383. Shri Santosh Pandey:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of objectives and targets of the Pradhan Mantri Particularly Vulnerable Tribal Groups (PVTGs) Development Mission;

(b) whether the Government has formulated any policy to provide benefits to the PVTGs and if

so, the details thereof;

(c) whether the Government has launched any information or awareness campaign to increase the effectiveness of the said mission and if so, the details thereof;

(d) whether the Government is formulating any specific action plan for the tribal areas of Chhattisgarh and if so, the details thereof;

(e) the details of the funds allocated to Chhattisgarh for the purpose since 2019, district-wise; and

(f) the details of the tribal groups of Chhattisgarh included among the identified PVTGs by the Government?

Promotion of MSMEs

4384. Shri Raju Bista:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of financial support provided to states under the specific scheme for the promotion of MSMEs and SMEs since 2019;

(b) the details of financial allocation and the total number of MSME and SME projects approved since 2019 in the districts of Darjeeling, Kalimpong and North Dinajpur; and

(c) the manner in which the scheme has contributed towards the development of MSMEs in West Bengal and the expected outcomes from these approved projects?

Bharatmala Projects in Chhattisgarh

†4385. Shri Vijay Baghel:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the expressway being constructed under the Bharatmala project from Durg to Raipur via Arang in Durg district of Chhattisgarh;

(b) the timeline by which this six-lane road is expected to be completed;

(c) the number of locations in the Durg Parliamentary Constituency where connecting/approach road facilities to the expressway are being provided; and

(d) whether more connecting/approach roads are proposed to be completed on requirement in the public interest, if so, the details thereof, location-wise?

Fluctuation in Hydropower Generation

4386. Shri Gurmeet Singh Meet Hayer:

Will the Minister of POWER

be pleased to state:

(a) the details of the highest recorded peak power demand and the corresponding peak power shortage in 2024;

(b) the details of the projected peak power demand and potential shortages assessed for 2025 and measures planned to address them;

(c) the manner in which the fluctuations in hydropower generation impacted overall power availability in 2024 and the steps taken/being taken by the Government to mitigate similar

challenges in the future; and

(d) the details of the initiatives that are in place to enhance the integration of renewable energy into the national grid and specific capacity addition targets set for 2025?

Households covered under 'Har Ghar Jal' Scheme in Uttar Pradesh

4387. Shri Rajeev Rai:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details and the number of tap connections provided and households covered in towns and villages under 'Har Ghar Jal' scheme in Uttar Pradesh, district-wise;

(b) the details of tap connections provided to the households in the Mau and Ballia districts of Uttar Pradesh during the last three years and the current year;

(c) the details of the remaining households to be provided with tap connections under the said scheme in the said districts of Uttar Pradesh;

(d) the expected timeline by which every household in the said districts are likely to be covered under the said scheme;

(e) whether streets, gallis, roads etc., which were dismantled for making provision for Har Ghar Jal project in the said districts have been repaired/restored after completion of work; and

(f) if so, the details thereof and if not, the reasons therefor?

Allocation and disbursement of Subsidy under PM-FME

4388. Prof. Varsha Eknath Gaikwad:
Shri Nilesh Dnyandev Lanke:
Shri Bhaskar Murlidhar Bhagare:
Dr. Amol Ramsing Kolhe:
Smt. Supriya Sule:
Shri Sanjay Dina Patil:
Shri Mohite Patil Dhairyasheel Rajsinh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the total amount of subsidy allocated and disbursed to various States including Maharashtra under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PM-FME) Scheme;

(b) the total subsidy amount released under the PM-FME scheme, State-wise including Maharashtra;

(c) the amount of allocated subsidy disbursed to the micro food processing enterprises in each State and the percentage of funds utilized so far;

(d) the manner in which the Government monitors and evaluates the effectiveness of subsidy utilization by the micro food processing enterprises in each State;

(e) whether the Government has conducted any assessment on the impact of these subsidies on the micro food processing sectors in Maharashtra and if so, the details thereof; and

(f) whether there has been any delay in the release of subsidies to Maharashtra or other States under the PM-FME scheme and if so, the details thereof and the steps being taken to address these issues?

Domestic Passenger Data

†4389. Shri Chhatrapal Singh Gangwar:
Shri Pradeep Kumar Singh:
Shri P P Chaudhary:
Dr. K Sudhakar:
Shri Yogender Chandolia:
Shri Anurag Sharma:
Shri Godam Nagesh:
Shri Bhartruhari Mahtab:
Shri Janardan Mishra:
Shri Praveen Patel:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the total number of passengers who travelled on domestic air routes during 2024, airline-wise and quarter-wise along with the comparative data for the corresponding period in 2023;

(b) whether the Government has conducted any analysis regarding the factors contributing to the changes in domestic passenger traffic and if so, the findings thereof;

(c) the total number of passengers who travelled on international air routes during 2024, country-wise and airline-wise along with the comparative data for the corresponding period in 2023;

(d) whether the Government has made any projections regarding passenger traffic growth for the upcoming year and if so, the details thereof along with the steps being taken to accommodate the projected traffic;

(e) the details of air traffic from various airports of the country along with the new airports proposed to be developed under UDAN 2.0 scheme; and

(f) the total number of passengers arrived in Prayagraj by flights during Mahakumbh along with the number of new flights that were scheduled for Mahakumbh from different cities?

Installation of Gas Pipelines

4390. Dr. M K Vishnu Prasad:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has any proposal to install gas pipelines across the country, through massive network for transportation;

(b) if so, the details thereof, State-wise;

(c) whether it would also extend CNG connections to more cities and towns, especially in Tamil Nadu, Karnataka, Andhra Pradesh and Uttar Pradesh in particular for domestic, transport sector and industrial purposes;

(d) if so, the details thereof; and

(e) the time by which the said network would be spread across the country?

National Mission for Clean Ganga

4391. Dr. Hemant Vishnu Savara:
 Shri Pradeep Kumar Singh:
 Smt. Smita Uday Wagh:
 Dr. Manna Lal Rawat:
 Smt. Mala Rajya Laxmi Shah:
 Shri Yogender Chandolia:
 Shri Ramesh Awasthi:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Shri Damodar Agrawal:
 Smt. Shobhanaben Mahendrasinh Baraiya:
 Shri Anurag Sharma:
 Shri Bhartruhari Mahtab:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of projects completed in 2024 and the cumulative total number of projects completed till 2024 under the National Mission for Clean Ganga (NMCG) along with the number of new projects approved in 2024 under NMCG and their financial costs;

(b) the steps taken/being taken by the Government to address the sewage treatment in 2024 and the total number of sewage treatment projects undertaken in the Ganga Basin since the inception of NMCG;

(c) the number of beneficiaries under the Jal Jeevan Mission (JJM) in Gujarat;

(d) whether the said mission has been specifically expanded in the Tribal and Scheduled Caste dominated districts in Gujarat and if so, the details thereof;

(e) whether the Government has launched any special scheme to promote rainwater harvesting and groundwater recharge; and

(f) if so, the details thereof indicating the areas of Gujarat where the same has been implemented?

Integration of CGD Infrastructure to Bengaluru's Town Planning

4392. Shri P C Mohan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the manner in which the City Gas Distribution (CGD) infrastructure is being integrated into Bengaluru's town planning and master plans to ensure its seamless development and expansion; and

(b) whether there are any mandatory provisions to set up CNG stations and provide PNG connectivity in all new residential and commercial projects in Bengaluru and if so, the details thereof?

IWRM in Chhattisgarh and Jharkhand

†4393. Shri Brijmohan Agrawal:
 Shri Dulu Mahato:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether Integrated Water Resources Management (IWRM) is still needed in Chhattisgarh;
- (b) if so, whether the Government is implementing concrete strategies to address the challenges related to water scarcity, water pollution and water conservation in Chhattisgarh and if so, the details thereof;
- (c) the role of the data, technology and innovation in water management in Chhattisgarh;
- (d) the modern technological initiatives launched by the Government in Chhattisgarh for monitoring water resources and promoting water conservation;
- (e) the manner in which water conservation has been promoted under the 'Jal Sanchay Jan Bhagidari' initiative in Chhattisgarh and Jharkhand;
- (f) whether the Government is implementing any special plan to make the said initiative more effective and if so, the details thereof;
- (g) whether the Design-Build-Operate-Transfer (DBOT) model is being used in water treatment plants in Chhattisgarh and if so, the details thereof; and
- (h) if not, whether the Government is considering for implementing this model in Chhattisgarh to make water management more effective?

Palamuru-Rangareddy Lift Irrigation Project in Telangana

4394. Shri Chamala Kiran Kumar Reddy:
Shri Suresh Kumar Shetkar:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government of Telangana has sent any proposal for declaring Palamuru-Rangareddy Lift Irrigation Scheme as a National Project as it envisages supplying water to drought prone areas of the State and more than 12 lakh acres of irrigable land besides providing water for drinking and industrial area; and
- (b) if so, the details thereof and the action taken thereon as per Andhra Pradesh reorganization act?

Funds under JJM in Maharashtra

†4395. Shri Narayan Tatu Rane:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of the total funds allocated and released under the Jal Jeevan Mission (JJM), year and district-wise in Maharashtra including Ratnagiri-Sindhudurg Parliamentary Constituency;
- (b) the details of the Central funds allocated and released under JJM for Ratnagiri and Sindhudurg districts in Maharashtra; and
- (c) the number of additional households provided with drinking water in Maharashtra during the last five years and the current year?

Water Crisis in Solapur

4396. Ms. Praniti Sushilkumar Shinde:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the steps taken/being taken by the Government to address the severe water crisis in Solapur district caused by irregular rainfall, groundwater depletion and pollution and ensure a sustainable and adequate water supply for both urban and rural populations;

(b) the specific action taken/being taken by the Government to regulate industrial discharge and establish advanced wastewater treatment facilities, considering the heavy pollution of the Bhima River and other water sources due to untreated industrial waste; and

(c) whether the Government has a comprehensive plan to promote rainwater harvesting, groundwater recharge and efficient water management in Solapur district, given its semi-arid climate and increasing water demand and if so, the details thereof?

Progress in Offshore and Unconventional Hydrocarbons under HELP

4397. Dr. M P Abdussamad Samadani:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details on the current status of the Hydrocarbon Exploration and Licensing Policy (HELP) along with the total investment attracted so far under the same;

(b) the number of blocks awarded under the said policy since its introduction and the total estimated hydrocarbon reserves identified;

(c) the revenue generated by the Government through license fees, royalties and other means from the blocks awarded under the said policy;

(d) the measures taken/being taken by the Government to ensure that the hydrocarbon exploration and extraction under HELP do not adversely impact the environment and local communities;

(e) whether there are specific cases where exploration activities have been halted due to environmental concerns, if so, the details thereof;

(f) the number of offshore and unconventional hydrocarbon blocks have been awarded under HELP;

(g) the technological advancements being adopted to enhance exploration and extraction efficiency in deep-sea and unconventional reserves; and

(h) the list of hydrocarbon exploration blocks awarded under HELP, State-wise along with the status of exploration and production activities in Kerala as well as any new blocks identified for future auctions?

Pradhan Mantri Awas Yojana-Urban 2.0

4398. Shri Muhammed Hamdullah Sayeed:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has initiated the Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 across the country and if so, the details thereof;

(b) the total financial assistance provided along with the manner in which it would be distributed across eligible beneficiaries under the said yojana;

(c) the manner in which the Government is planning to ensure that the scheme effectively addresses the housing needs of urban poor and middle-class families; and

(d) the measures taken/being taken by the Government to monitor its successful

implementation across the country, State/UT-wise?

Pokhran-Falsund-Balotra-Siwana Lift Project in Rajasthan

†4399. Shri Ummeda Ram Beniwal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the total number of feeders under the Pokhran-Falsund-Balotra-Siwana (PFBS) Lift Project in Rajasthan, villages and feeder-wise;

(b) the details of the quantum of water (in MLD) required along with the actual quantum of water being supplied therein under the said project;

(c) whether the water is being supplied to the villages as per the demand and if so, the details thereof;

(d) the number of years for which the main water supply line has been designed for the said project along with current status thereof;

(e) whether there is a provision to renovate it, if its design period is expired;

(f) if so, the details thereof along with the time by which it is likely to be renovated and if not, the reasons therefor;

(g) whether leakage has been detected in trunk line of the said project due to its sub-standard quality of material used in its construction; and

(h) if so, the details thereof along with the action proposed to be taken against the authorities and contractors found responsible for the same?

National SC-ST Hub

4400. Shri Rajesh Verma:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the National SC-ST Hub (NSSH) Scheme aims to promote entrepreneurship among SC/ST communities, if so, the key objectives and components of the scheme;

(b) the number of SC-ST entrepreneurs benefited from the scheme from January to November 2024 and the total number of women entrepreneurs among them;

(c) the details of the Special Vendor Development Programmes (SVDP) organized in various locations including the participation of CPSEs, SC-ST entrepreneurs and other stakeholders;

(d) the manner in which the Mega Event (NSSH Conclave) contributed to sensitizing and augmenting SC-ST participation in public procurement and the number of entrepreneurs involved; and

(e) whether the Government plans to expand the scope of NSSH or introduce additional initiatives to further promote SC-ST entrepreneurship and enhance their participation in the public procurement process and if so, the details thereof?

Pradhan Mantri JIVAN Yojana

4401. Shri Maddila Gurumoorthy:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the specific goals that the Government aims to achieve with the increased budget for the Pradhan Mantri JIVAN Yojana and the manner in which progress would be tracked and reported;

(b) whether the schemes focusing on promoting biofuels and reducing oil imports align with the Government's overall energy strategy and the long-term benefits it would bring to the agricultural sector and the economy and if so, the details thereof; and

(c) the details of the funds allocation including the share allocated for research, raw material procurement and financial support for project developers along with its utilisation?

PMAAGY

4402. Shri Kota Srinivasa Poojary:
Smt. Himadri Singh:
Shri Dineshbhai Makwana:
Shri Gajendra Singh Patel:
Shri Godam Nagesh:
Shri Naba Charan Majhi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of funds allocated by the Government for PM-Adi Adarsh Gram Yojana (PMAAGY);

(b) the total number of tribal villages, to be developed under the said scheme, State-wise, particularly in Shahdol Parliamentary Constituency;

(c) whether the Government has taken any steps to address health infrastructure in tribal villages; and

(d) if so, the details thereof?

Revamping of NULM

4403. Shri Arun Bharti:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has planned to revamp the National Urban Livelihoods Mission (NULM) based on the pilot projects in 25 cities and if so, the key findings from these pilot initiatives;

(b) the expected timeline for the launch of the revamped NULM along with the specific focus areas targeted under the said mission, particularly in Bihar;

(c) the total number of urban poor households proposed to be covered under the revamped mission along with the strategies designed to achieve socio-economic upliftment;

(d) the role envisaged for skill development, financial inclusion and entrepreneurship promotion in the implementation of the revamped NULM; and

(e) the measures proposed to ensure effective collaboration between the Government, private sector and civil society organizations to enhance the mission's impact?

Setting up of Micro Food Processing Enterprises

4404. Dr. C M Ramesh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether it is true that the Government has decided to help in setting up of two lakh micro food processing enterprises in the country; and

(b) if so, the details thereof along with the amount of outlay and the time by which the above micro food processing enterprises are going to be set up with a particular reference to Andhra Pradesh?

Greenfield Corridor Projects under Bharatmala Pariyojana

4405. Shri Ramasahayam Raghuram Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of Greenfield Corridor Projects approved for Telangana under the Bharatmala Pariyojana;

(b) the sanctioned cost for each of these projects and the total expenditure incurred so far;

(c) the current status and progress of these projects; and

(d) the expected timelines for the completion of said projects?

Targets and achievements under PM-JANMAN

†4406. Shri Gajendra Singh Patel:

Smt. Himadri Singh:

Shri Trivendra Singh Rawat:

Dr. Sambit Patra:

Shri Naba Charan Majhi:

Shri Janardan Mishra:

Dr. Hemant Vishnu Savara:

Ms Kangna Ranaut:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of the targets set and the achievements made under the key eleven activities prescribed under the Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM-JANMAN);

(b) the details of funds allocated and utilised by the Government under PM-JANMAN during the financial year 2023-24;

(c) the measures taken by the Government to promote PM-JANMAN;

(d) the number of Particularly Vulnerable Tribal Groups (PVTGs) covered under the scheme and the funds allocated for the purpose thereof;

(e) whether the Government has launched any Information, Education and Communication (IEC) campaign under PM-JANMAN and if so, the details thereof along with the funds allocated and utilised during the last financial year in this regard; and

(f) whether any special provision has been made under this scheme for the Eight North Eastern States, referred to as the Ashtalakshmi States and if so, the details thereof?

PMAY-U in Kerala

4407. Shri Shafi Parambil:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of homeless families provided with the facility of houses under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last five years and the current year in Kerala;

(b) the total funds allocated for providing houses under PMAY-U during the said period in Kerala; and

(c) the details of the share of the State Government of Kerala in providing houses under PMAY-U during the said period in the State?

Implementation of PM Gati Shakti for Uniform Development

4408. Smt. Poonamben Hematbhai Maadam:

Shri Dileshwar Kamait:

Shri Hasmukhbhai Somabhai Patel:

Shri Rajkumar Chahar:

Shri Mitesh Patel Bakabhai:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the steps being taken to ensure balanced regional development under PM Gati Shakti so that infrastructure growth is not concentrated only in a few States;

(b) the manner in which the Government is ensuring that environmental concerns are addressed while expediting approvals for National Highway and Expressway projects;

(c) the Government's strategy to link major industrial hubs and Special Economic Zones (SEZs) with national expressways to boost trade and manufacturing; and

(d) the percentage of funding for PM Gati Shakti projects that comes from public investment and the role of private investment in financing infrastructure development?

Credit Guarantee Scheme for MSMEs

4409. Shri Pradeep Kumar Singh:

Dr. Nishikant Dubey:

Smt. Smita Uday Wagh:

Smt. Mahima Kumari Mewar:

Dr. K Sudhakar:

Shri Ramesh Awasthi:

Shri Anurag Sharma:

Shri Jaswantsinh Sumanbhai Bhabhor:

Smt. Shobhanaben Mahendrasinh Baraiya:

Shri Dharambir Singh:

Shri Manoj Tiwari:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of credit guarantee requests approved during the year 2024 and the number of MSMEs benefited thereof;

(b) the financial worth of credit guarantees approved during the year 2024 and the amount of funds allocated out of the same, State-wise particularly in Gujarat;

(c) whether the Government has launched special credit schemes for MSMEs in SC/ST

population dominating areas and the number of beneficiaries of the said schemes in Gujarat;

(d) whether the Government has implemented any special scheme or incentive programme to encourage MSMEs run by the persons belonging to SC/ST category, if so, the districts of Gujarat showing a greater impact thereof;

(e) whether there has been an increase in guarantee coverage for women-owned enterprises, if so, the details thereof;

(f) the loan limit and guarantee coverage provided to informal micro enterprises without any primary security under the special scheme for micro enterprises; and

(g) the number of MSMEs in Bhiwani-Mahendragarh Lok Sabha Constituency that have benefited from credit guarantees in the year 2024 along with the total sanctioned amount?

Street Vendors in Tamil Nadu

4410. Shri Selvam G:
Shri C N Annadurai:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the total number of street vendors in Tamil Nadu benefited from the PM SVANidhi Scheme since its inception;

(b) the number of first, second and third loans sanctioned along with the total amount disbursed to street vendors in Tamil Nadu under the said scheme;

(c) the number of street vendors in Tamil Nadu who have fully repaid their first loan and availed the second loan under the said scheme;

(d) whether all eligible street vendors in the State have been registered and provided with identity cards under the said scheme;

(e) the number of street vendors in Tamil Nadu who have adopted digital payment mechanisms under the said scheme;

(f) the total amount of interest subsidy provided to the vendors in Tamil Nadu under the said scheme; and

(g) whether the Government is taking any steps to encourage more digital transactions among street vendors under the said scheme and if so, the details thereof?

Under-utilisation of Funds under Jal Jeevan Mission

4411. Shri Raja Ram Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that only 32% of the allocated funds for the Jal Jeevan Mission (JJM) was utilized in 2024-25 with an expenditure of just Rs. 22,694 crore out of Rs. 70,163 crore;

(b) if so, the details thereof along with the reasons therefor and the action taken/being taken by the Government to address the same;

(c) the manner in which the Government is planning to address the ongoing drinking water crisis and increasing water scarcity due to climate change despite the reduced allocation of funds of Rs. 67,000 crore during 2025-26 which is less than the expenditure during 2023-24;

(d) the status of projects completed, under completion and to be started under JJM, State-wise; and

(e) the specific measures taken/being taken by the Government to improve utilization of funds

and accelerate project completion, particularly in drought/water-scarce regions where implementation of JJM has been found slow?

Houses Constructed under PMAY-U

†4412. Dr. Shivaji Bandappa Kalge:
Shri Gyaneshwar Patil:
Smt. Delkar Kalaben Mohanbhai:
Shri Bhumare Sandipanrao Asaram:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of houses sanctioned and completed so far in Latur and Sambhajinagar districts of Maharashtra, Khandwa district of Madhya Pradesh and districts of Union Territories of Dadra and Nagar Haveli and Daman and Diu under the Pradhan Mantri Awas Yojana - Urban (PMAY-U);

(b) the reasons behind the number of sanctioned houses being less than expected;

(c) the central assistance assured and released so far to the said districts; and

(d) the number of beneficiaries under PMAY-U in the said States/UTs including the said districts thereof?

CSR activities by ONGC

4413. Shri Ajay Kumar Mandal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the works undertaken by Oil and Natural Gas Corporation (ONGC) for social welfare under the Corporate Social Responsibility (CSR) Scheme during the last three years and the current year, year-wise;

(b) the details of the funds utilized on various works during the said period and the number of people benefited from the same, place-wise;

(c) whether the Government has fixed any criteria regarding utilization of funds under CSR;

(d) if so, the details thereof;

(e) whether the Government proposes to take effective steps to ensure that the funds under CSR are spent particularly in the backward and scheduled caste dominated areas and if so, the details thereof;

(f) whether the Government has received any Social Audit Report to monitor the CSR activities undertaken by the ONGC; and

(g) if so, the details and the outcome thereof?

Funds under JJM to Kerala

4414. Adv Dean Kuriakose:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds sanctioned under the Jal Jeevan Mission (JJM) to Kerala during the last five years and the current year;

(b) whether the State Government of Kerala has utilised the amount allocated under JJM during the said period and if so, the details thereof;

(c) the details of the proportion of the funds utilised by the State Government along with the funds utilised by the Local Self Governing Departments like Panchayats, Block Panchayats and District Panchayats under JJM in Kerala; and

(d) whether any unutilised amount has been surrendered and if so, the details thereof?

Projects sanctioned under PMKSY

†4415. Shri Bidyut Baran Mahato:
 Shri Dilip Saikia:
 Shri Dineshbhai Makwana:
 Smt. Kamlesh Jangde:
 Smt. Mala Rajya Laxmi Shah:
 Shri Alok Sharma:
 Shri Godam Nagesh:
 Shri Damodar Agrawal:
 Shri Gajendra Singh Patel:
 Shri Janardan Mishra:
 Dr. Nishikant Dubey:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the number of projects sanctioned under the Pradhan Mantri Kisan SAMPADA Yojana, State and year-wise;

(b) the number of projects implemented under this scheme from its inception till February 2025, State and year-wise;

(c) the food processing and preservation capacity achieved through these projects; and

(d) the number of farmers benefited under this scheme, State/UT-wise including Assam, Chhattisgarh, Uttarakhand and Bhopal in Madhya Pradesh?

Bypass on NH-167B in Nellore District

4416. Shri Prabhakar Reddy Vemireddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the date and time of proposal and commencement of work of the Seetharampuram bypass on NH-167B in Nellore district of Andhra Pradesh;

(b) whether this small stretch was targeted to be completed by February 2025, if so, the details thereof;

(c) whether only about 70 percent of the work has been completed so far on the above project; and

(d) if so, the details thereof and the time by which this small stretch of bypass is likely to be completed?

Status of the Mega Food Park Scheme in Chhattisgarh

4417. Smt. Roopkumari Choudhary:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the current status of the Mega Food Park Scheme in Chhattisgarh;
- (b) whether the Mega Food Park Scheme has not been implemented successfully in Chhattisgarh;
- (c) if so, the details thereof along with the number of Mega Food Parks that are operational in the State;
- (d) the production capacity of the operational Mega Food Parks in Chhattisgarh; and
- (e) the contribution of the operational Mega Food Parks to the local economy in terms of employment and investment?

Schemes in Under developed Regions

†4418. Shri Chavda Vinod Lakhamshi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether the Government is aware that Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts in the Kachchh Lok Sabha Constituency are comparatively less developed in terms of industrialization and employment generation in the secondary and tertiary sectors;
- (b) if so, whether the Government is implementing the Micro and Small Enterprises – Cluster Development Programme (MSE-CDP), the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) and the ASPIRE Scheme (A Scheme for Promotion of Innovation, Rural Industry and Entrepreneurship) in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts of the Kachchh Lok Sabha Constituency;
- (c) if so, the details of the status of the schemes/projects being implemented, outcomes achieved and execution timeline; and
- (d) if not, the reasons therefor?

Udaan Yatri Cafe

4419. Shri Pradyut Bordoloi:
Shri Ashok Kumar Rawat:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government proposes to launch Udaan Yatri Cafe at Lokpriya Gopinath Bordoloi International Airport in Guwahati and the airports in Uttar Pradesh and if so, the details thereof;
- (b) whether the said scheme would only be extended to airports operated by the Airport Authority of India (AAI) and not to the airports operated by private companies and if so, the details thereof; and
- (c) whether the Government has issued any guidelines to food and beverage vendors operating inside Government and private-owned airports regarding rationalising the cost of food and beverages and if so, the details thereof?

Inspections of Load and Freight-Bearing Vehicles

4420. Dr. Bachhav Shobha Dinesh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has taken cognizance of the fact that three persons including two students and an autorickshaw driver, died in an accident when a truck overturned on the autorickshaw on the service road in Daregaon area in Malegaon on February 22, 2025;

(b) whether the truck that overturned was overloaded and if so, the details thereof;

(c) whether the Government carries out regular inspections of load-bearing and freight-bearing vehicles for checking weight and if so, the details thereof including checkposts for the same in or near Malegaon;

(d) the action taken by the Government to ensure effective implementation of the prohibition of heavy vehicles on city roads during daytime or working hours to prevent such traffic accidents in Maharashtra; and

(e) whether the Government is planning to formulate a policy to take action against the apparent indifference of law enforcement agencies in effectively preventing the movement of heavy vehicles during daytime and if so, the details thereof?

Implementation of Bharatmala Pariyojana Programme

4421. Shri Y S Avinash Reddy:
Shri K C Venugopal:
Shri Malaiyarasan D:
Shri Bidyut Baran Mahato:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the present status of projects under Bharatmala Pariyojana especially in terms of road construction, connectivity improvement, project completion timeline and pending projects, State-wise, especially in Tamil Nadu;

(b) the details of the projects completed under the scheme as on date;

(c) the steps taken/being taken by the Government to complete the projects at the earliest;

(d) the length in kilometres of National Highways that have been completed/constructed/upgraded under Bharatmala Pariyojana so far and the expected timeline for completion of ongoing projects;

(e) the major reasons for delay in pending projects and the steps being taken to expedite them;

(f) the roadmap for future phases of Bharatmala Pariyojana and the manner in which the funding and execution would be ensured;

(g) the specific steps that are being taken to improve road connectivity in remote/border/economically backward regions under this scheme;

(h) the manner in which the Government is addressing challenges related to land acquisition, environmental clearance, local opposition and other obstacles in the smooth implementation of the Bharatmala Pariyojana;

(i) the measures that are being taken under the Bharatmala Pariyojana to ensure the safety and durability of the infrastructure within Tamil Nadu; and

(j) the measures being taken to ensure that the benefits of the Pariyojana, such as enhanced connectivity and economic growth reach to rural/underserved regions especially in Jharkhand?

Supply of LPG in Udayamperoor, Kerala

4422. Shri V K Sreekandan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether it is a fact that the supply of Liquified Petroleum Gas (LPG) has been affected in many parts of Kerala recently due to flash strike at a plant of Indian Oil Corporation Limited, Udayamperoor and if so, the details thereof;

(b) whether the strike was initiated by the workers of loading and unloading over a delay in the release of their salaries; and

(c) if so, the steps taken/being taken by the Government to resolve the issues of the workers at the said plant and normalize the supplies of LPG in the State?

Achievements and Progress of PMKSY in Rajasthan

†4423. Shri Murari Lal Meena:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the target achieved so far under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in various States including Dausa district of Rajasthan;

(b) whether the Government acknowledges that ensuring adequate water availability in fields is a challenge in water-scarce States like Rajasthan and if so, whether any special strategy has been adopted by the Union Government to address this issue and provide relief to farmers in Rajasthan;

(c) whether any special schemes have been formulated in this regard and if so, the status of their implementation, financial provisions and current progress in Rajasthan including Dausa district; and

(d) the details of assistance and resources being provided to farmers particularly in Dausa district under this scheme?

Heli-Emergency Medical Service in Kerala

4424. Shri Rajmohan Unnithan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has started the Heli-Emergency Medical Service for medical emergencies and if so, the details thereof;

(b) the names of the cities and States in which the said service has been started;

(c) whether any city of Kerala has been selected for the purpose of the Heli-Emergency Medical Services;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government considers launching the Heli-Emergency Medical Service in Kerala in future and if so, the details thereof?

Political Representation and Participation of Tribal Communities

4425. Smt. Rachna Banerjee:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the measures being taken to ensure greater political representation and participation of tribal communities at local, State and national levels;

(b) the manner in which the Government is supporting tribal representation in legislative bodies such as the Parliament and the State Assemblies to ensure that their concerns are adequately addressed;

(c) the steps taken by the Government to strengthen the role of Tribal Advisory Councils (TACs) and ensure that tribal voices are heard in policy-making decisions;

(d) the manner in which the Government is addressing the under-representation of tribal communities in Government services including civil services along with the steps taken to create more opportunities for tribal youth; and

(e) the strategies being implemented to empower tribal women in political decision-making processes and ensure their active participation in local governance?

Urban Flood Management in Odisha

4426. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has assessed urban flooding risks and vulnerabilities in Odisha and if so, the details thereof;

(b) the details of funds allocated and utilized for urban flood management projects in Odisha during the last three financial years and the current year;

(c) whether the Government has introduced any sustainable drainage systems or flood-resilient infrastructure in Odisha's urban areas and if so, the details thereof; and

(d) the measures taken/being taken by the Government to implement early warning systems and flood mitigation projects in Odisha?

Goal to Achieve Net-zero Emission

†4427. Shri Mitesh Patel Bakabhai:
Shri Hasmukhbhai Somabhai Patel:
Shri Devusinh Chauhan:

Will the Minister of POWER

be pleased to state:

(a) the contribution of the dialogue held at international forum towards India's goal of achieving net-zero emissions by the year 2070;

(b) the manner in which the United Kingdom will assist India in strengthening grid resilience and energy storage solutions;

(c) the role assigned to green hydrogen and offshore wind energy in India's energy transition under this dialogue; and

(d) the technological innovations or knowledge-sharing initiatives proposed for improving

energy efficiency?

CITIIS Scheme in Andhra Pradesh

4428. Shri Putta Mahesh Kumar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the progress made in the implementation of the City Investments to Innovate, Integrate and Sustain (CITIIS) Scheme (1.0 and 2.0) in Andhra Pradesh since its inception;

(b) the details of the total funds allocated, sanctioned and utilised during the last five years under the CITIIS Scheme 1.0 and 2.0 in Andhra Pradesh, project-wise;

(c) whether the Government has considered for expanding the scope of implementation of the said scheme in Andhra Pradesh, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has taken any steps to increase awareness regarding the CITIIS Scheme and if so, the details thereof?

Pace of Exploration Activities

†4429. Shri Ramvir Singh Bidhuri:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government is taking any measures to accelerate the pace of exploration activities, if so, the details thereof; and

(b) the importance of the exploration and production sector in achieving energy self-sufficiency and sustaining economic growth?

Training under PM Vishwakarma Yojana

4430. Shri Praveen Patel:

Dr. Manna Lal Rawat:

Smt. Mala Rajya Laxmi Shah:

Shri Captain Brijesh Chowta:

Dr. Rajesh Mishra:

Shri Arun Govil:

Shri Damodar Agrawal:

Dr. K Sudhakar:

Shri Janardan Mishra:

Shri Madhavaneni Raghunandan Rao:

Ms Kangna Ranaut:

Shri Daggumalla Prasada Rao:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of beneficiaries/people that have received training under the PM Vishwakarma scheme till date, State and year-wise particularly in Uttarakhand, Meerut district and Phulpur Parliamentary Constituency of Uttar Pradesh, Dakshina Kannada and Chikkaballapur districts of Karnataka and Mandi Parliamentary Constituency of Himachal Pradesh;

(b) the collateral-free credit support sanctioned to the beneficiaries and the number of such

beneficiaries till date, State and year-wise particularly Uttarakhand, Meerut district and Phulpur Parliamentary Constituency of Uttar Pradesh, Dakshina Kannada and Chikkaballapur districts of Karnataka and Mandi Parliamentary Constituency of Himachal Pradesh;

(c) any steps taken in organizing fairs and exhibitions under the scheme, State/year-wise;

(d) the total number of beneficiaries under the scheme, State-wise especially in Karnataka and Sidhi Parliamentary Constituency;

(e) whether the Government has any details regarding the total number of skill-wise training centres established under the said scheme till date and if so, the details thereof, State-wise and district-wise in Andhra Pradesh; and

(f) the details regarding the funds allocated and released for the same till date, State-wise and district-wise in Andhra Pradesh?

Slow Adaptation of Smart Meters

4431. Shri Vishaldada Prakashbapu Patil:

Will the Minister of POWER

be pleased to state:

(a) whether any digital platforms are available to facilitate easy recharge and complaint registration for smart meters and if so, the details thereof;

(b) whether the Government is aware of the slow adaptation of smart meters in certain regions, where progress has been slow, with only 14.5 million meters installed out of the 117.7 million as of October 2024; and

(c) if so, the steps taken/being taken by the Government to ensure robust implementation and wider adaptation especially in district like Sangli?

Wave Energy Projects

4432. Shri Jashubhai Bhilubhai Rathva:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the steps that would be taken to scale up wave energy projects from pilot to commercial-scale installations;

(b) the financial or policy incentives the Government would provide to support wave energy integration;

(c) the Key Performance Indicators (KPIs) that would be used to assess the efficiency of wave energy conversion; and

(d) the measures that would be in place to prevent any adverse effects on marine ecosystems?

Impact of Ethanol Blending on Poultry Industry

4433. Dr. Kirsan Namdeo:

Adv Gowaal Kagada Padavi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the findings of any impact assessments conducted on ethanol blending expansion particularly concerning food security, water usage and air quality;
- (b) the measures taken/being taken to mitigate any adverse environmental or agricultural consequences arising from increased ethanol production;
- (c) the specific impact on the poultry industry due to diversion of feed for ethanol production and measures taken/being taken by the Government to assist the industry to cope with it; and
- (d) the current ethanol blending percentage achieved in different States and the projected timeline for meeting the 20% blending target, State/UT-wise?

Drinking Water Crisis in Maharashtra

4434. Shri Nilesh Dnyandev Lanke:
 Shri Bhaskar Murlidhar Bhagare:
 Dr. Amol Ramsing Kolhe:
 Shri Sanjay Dina Patil:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Smt. Supriya Sule:
 Prof. Varsha Eknath Gaikwad:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware of the serious drinking water crisis arising due to continuously depleting groundwater levels across various States, especially Maharashtra and if so, the details thereof along with the reasons therefor;
- (b) the steps taken/being taken by the Government to address this crisis, including measures for groundwater recharge, sustainable water management and improvement in drinking water supply infrastructure;
- (c) the details of the funds allocated and utilised under various drinking water schemes in different districts of Maharashtra during the last five years and the current year, district-wise;
- (d) whether the Government has assessed the need for any special intervention to ensure adequate availability of drinking water, especially in water-stressed and drought-prone regions and if so, the details thereof;
- (e) whether the Government has formulated/proposes to formulate any new schemes, policies or technological solutions to enhance drinking water security; and
- (f) if so, the details thereof and if not, the reasons therefor?

Carbon Credit Trading System

4435. Shri P V Midhun Reddy:

Will the Minister of POWER

be pleased to state:

- (a) whether the designated consumers (DCs) under the Perform, Achieve and Trade (PAT) scheme shall be transitioned to the newly launched Carbon Credit Trading System (CCTS) by 2026-27 and if so, the details thereof;
- (b) whether the Government has made any assessment of the actual benefit that would accrue to these DCs on account of such transition and if so, the details thereof; and
- (c) whether the Government has planned to collaborate with other countries that have implemented/announced similar schemes for learning and trading and if so, the details thereof?

MSME Exports

4436. Shri Sribharat Mathukumilli:
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the share and value of Micro, Small and Medium Enterprises (MSMEs) exports to the European Union (EU) region;

(b) whether the upcoming implementation of the Carbon Border Adjustment Mechanism (CBAM) is expected to significantly impact MSMEs exporting to the EU and if so, the details thereof;

(c) the measures taken or proposed by the Government to help MSMEs maintain competitiveness in the European market amid CBAM regulations;

(d) whether any initiatives for technology upgradation and carbon reporting mechanisms have been undertaken or proposed to assist MSMEs in meeting EU sustainability standards and if so, the details thereof; and

(e) if not, the reasons therefor?

Mega Irrigation Projects in Jharkhand

4437. Shri Chandra Prakash Choudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total number of mega irrigation projects introduced/proposed by the Government in Jharkhand during the last 25 years and the current year, year-wise with the assistance of any financial institution;

(b) the number of projects completed till date, the number of projects under progress along with the total amount spent on the said projects, year-wise and project location-wise thereof;

(c) whether a project-wise progress report is available with the Government and if so, the list and the progress status of the projects thereof;

(d) whether 20 out of 24 districts in Jharkhand suffer from natural drought every year due to climate change and environmental impact; and

(e) whether there is a need for co-operation between the Union Government and the State Government for the future action plan, if so, the details of any proposal by the Government to support Jharkhand thereof?

Installation of Sewage Treatment Plant under Namami Gange Programme

†4438. Dr. Rajkumar Sangwan:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether a sewage treatment plant of 14 MLD capacity has been recently installed in Baghpat under Namami Gange Programme and if so, the details thereof including its cost, capacity and operational status;

(b) whether the said plant has been designed to capture and treat wastewater flowing from open sewages in order to prevent its discharge into the Ganga river water and if so, the details

thereof indicating the specific schemes being implemented for this purpose; and

(c) whether the installation of the said plant is expected to reduce pollution levels and improve the water quality of the River Ganga and if so, the details thereof indicating its expected impact?

Skill Development Schemes for Youth

†4439. Shri Shankar Lalwani:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the objectives of the partnership between India and Tanzania for youth skill development and empowerment;

(b) whether the partnership includes the role of PM Vishwakarma Yojana in supporting youth empowerment initiatives and if so, the details thereof; and

(c) the potential outcomes of aligning India's Technical and Vocational Education and Training (TVET) framework with global standards for India and Tanzania?

Upgradation of STPs

†4440. Smt. Sanjna Jatav:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is aware that several cities across the country have Sewage Treatment Plants (STPs) that primarily focus on treating wastewater to a level suitable for discharge into water bodies without harming the environment rather than purifying it for the drinking purpose;

(b) if so, the details thereof; and

(c) the details of the initiatives taken/proposed to be taken by the Government to upgrade STPs in order to produce quality drinking water?

Audit of SCM

4441. Adv. Chandra Shekhar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the mechanisms in place to audit fund utilization and prevent misuse of the funds allocated for the Smart Cities Mission (SCM);

(b) the number of cases of financial irregularities or corruption reported and resolved since its inception; and

(c) the action taken/being taken by the Government to strengthen governance structures and prevent such instances in the future?

Multiple ID Card Checkpoints at Airports

4442. Shri Amrinder Singh Raja Warring:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government is aware of multiple checkpoints for passenger ID card verifications at the airports of the country;
- (b) if so, the reasons for adopting such practice;
- (c) whether the said practice is in line with global standards which are being followed in international airports;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether it is a fact that the said practice slows down passenger movement inside the airport premises and creates long queues;
- (f) if so, the details thereof along with the reasons therefor; and
- (g) whether the Government proposes to rationalize this practice to minimize the points of ID card checks at the airport and if so, the details thereof?

Smart Cities Mission in Amritsar

4443. Shri Gurjeet Singh Aujla:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the status and progress of the Smart Cities Mission (SCM) in Amritsar, a significant city which requires accelerated urban development;
- (b) whether Amritsar is facing delays in project execution, inadequate urban planning and slow infrastructure upgrades despite its inclusion in SCM;
- (c) the total number and value of tenders issued under SCM for each of the hundred Smart Cities;
- (d) the number of projects that have faced delays including in Amritsar along with the number of these tenders that have been awarded and their current execution status;
- (e) the reasons for not achieving visible improvements in the areas such as traffic management, waste disposal, smart surveillance, water supply and sustainable urban development under SCM; and
- (f) whether the Government has allocated any special funds or fast-tracked development programmes to address the said challenges in Amritsar considering its importance as a border city and if so, the details thereof?

Rescue of Road Crash Victims

4444. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the guidelines have been issued by the Government to develop a rescue protocol for highway crashes and if so, the details thereof;
- (b) whether the Government has taken any steps in facilitating the training of police officers for basic trauma life support and road crash investigation and if so, the number of personnel trained in the last three years, State/UT-wise; and
- (c) whether the Government has circulated any list of mandatory Police Control Vans and Highway Rescue Vehicles' equipment for road crash rescue operations to all police departments and if so, the number of Highway Rescue Vehicles made operational along with the list of

instruments present in them, State-wise and if not, the reasons therefor?

Top Five Polluted Rivers in Kerala

4445. Dr. Shashi Tharoor:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of top five polluted rivers in Kerala in all five priority classes according to the Water Quality Management Division of the Central Pollution Control Board (CPCB);

(b) whether it is true that Kerala stands at third position among the top States with the most polluted river stretches and if so, the details thereof; and

(c) whether the Government would consider including any or all of these rivers in national-level river cleaning projects and if so, the details thereof?

Urban Development and Housing Schemes in Odisha

†4446. Shri Ananta Nayak:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of beneficiaries benefited under urban development and housing schemes in Odisha so far;

(b) the number of benefits provided to tribal communities in Keonjhar district under Pradhan Mantri Awas Yojana - Urban (PMAY-U) and other urban development schemes;

(c) the number of cities covered under AMRUT and Swachh Bharat Mission (SBM) in Odisha along with the progress made under these schemes in Keonjhar district;

(d) the total funds allocated under Smart Cities Mission (SCM), water management, sewerage systems and sanitation schemes in Odisha along with the details of works carried out in Keonjhar district under these schemes; and

(e) whether the Government proposes to implement any special housing and infrastructure schemes for tribal communities in Keonjhar district and if so, the details thereof?

Power Generation Capacity

†4447. Shri Imran Masood:

Will the Minister of POWER

be pleased to state:

(a) the total power generation capacity in the country, year-wise since the year 2015;

(b) the steps taken by the Union Government to increase power generation capacity since the year 2014;

(c) whether the per-unit cost of power generation has increased due to coal imports in recent years, if so, the details thereof; and

(d) the steps taken by the Government to reduce the per-unit cost of power generation?

Cashless Treatment for Road Accident Victims

4448. Smt. Anita Subhadarshini:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government has any plan to rollout cashless treatment facility for road accident victims across the country during current year after the success of "pilot project" in six States that was launched on 14th March, 2024;
- (b) if so, the details thereof;
- (c) the details of stakeholders to implement this project; and
- (d) the details of budgetary allocation for the said project during the year 2025-26?

Privatisation of Airports

†4449. Smt. Manju Sharma:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the names and details of the airports that have been leased to private companies in the country;
- (b) the basis and terms on which these airports have been allotted to private companies and the amount of revenue earned/likely to be earned by the Government;
- (c) whether it is true that Jaipur airport has also been allotted to a private company and if so, the details thereof along with the period for which it has been allotted;
- (d) whether any inconvenience has been faced by the employees working at the airport due to the handing over of the airport to a private company; and
- (e) if so, the details thereof and the steps taken by the Government to safeguard the interests of the employees?

Support to MSMEs

4450. Shri Pushpendra Saroj:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the crucial role of MSMEs in employment generation and economic growth;
- (b) the specific initiatives being undertaken by the Government to support small and medium enterprises in rural and semi-urban areas particularly in the district like Kaushambi; and
- (c) the manner in which the Government ensures access to credit, technological upgradation and market linkage to MSMEs to make them competitive in both domestic and international market?

Construction of Airport at Kargil

4451. Shri Mohmad Haneefa:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government proposes to conduct surveys at new locations in Kargil for the construction of a civil airport and if so, the details thereof;

(b) whether the Government proposes to construct a new civilian airport at Kargil for the operation of small 50-60 seater aircrafts under the Regional Connectivity Scheme (RCS) in case the operation of larger aircrafts is not feasible at present;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to start 19-seater civilian flight services from the existing Kargil airport anytime soon and if so, the details thereof;

(e) whether the Government is considering providing any financial support to the airlines, keeping in view the strategic location and the extreme challenges faced by the local people due to the unavailability of flight services; and

(f) if so, the details thereof and if not, the reasons therefor?

Global Road Infratech Summit and Expo

4452. Shri Sudheer Gupta:
Shri Chavan Ravindra Vasantao:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of total number of road accidents witnessed and deaths reported and number of persons injured seriously due to such accidents during each of the last two years and the current year;

(b) whether two days Global Road Infratech Summit and Expo was organized in the capital by the Government recently and if so, the details thereof along with the theme of the said expo;

(c) whether it is true that road accidents contribute three percent of economic loss to GDP and if so, the details thereof;

(d) whether the Government aims to reduce road accidents rates by fifty percent by 2030; and

(e) if so, the steps taken/being taken by the Government to implement improved road safety measures and develop strategies to bolster road safety by adopting newer technologies and sustainable recyclable construction materials?

Sharing of Hotel Rooms during Layovers

4453. Shri Eatala Rajender:
Smt. D K Aruna:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the announcement by Air India for compulsorily sharing the hotel rooms by most of its cabin crew during layovers especially during long-haul flights has sparked concern over their need for rest and privacy; and

(b) if so, the details thereof and the corrective steps being taken by the Government along with the results yielded therefrom?

Electrification in Bijnor and Moradabad

†4454. Mrs Ruchi Vira:

Will the Minister of POWER

be pleased to state:

- (a) the details of the number of villages electrified under the Pandit Deendayal Upadhyaya Gram Jyoti Yojana in Moradabad and Bijnor districts;
- (b) the details of the number of villages and hamlets still deprived under this scheme and the target timeline for their complete electrification;
- (c) the details of the funds sanctioned and released for village electrification in Moradabad and Bijnor districts, the agencies assigned for this work and the amount utilised on the maintenance; and
- (d) the details of the steps taken to ensure 24-hour power supply in Moradabad and Bijnor districts, along with the current hours of electricity supply, the load and the electricity requirement in these districts?

Seed Capital Assistance to SHGs

4455. Shri P P Chaudhary:
Smt. Bharti Pardhi:
Smt. Mala Rajya Laxmi Shah:
Shri Ramesh Awasthi:
Dr. K Sudhakar:
Shri Shrirang Appa Chandu Barne:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the manner in which seed capital assistance contributes to the overall development and sustainability of Self-Help Groups (SHGs) in the food processing industry;
- (b) the amount sanctioned as seed capital assistance to Self-Help Groups (SHGs) under the scheme till February 2025;
- (c) the impact of this seed capital assistance on the local economy and women's empowerment, as many Self-Help Groups (SHGs) are led by women;
- (d) the number and financial value of loans sanctioned under the scheme till February 2025 particularly in Madhya Pradesh and Maharashtra;
- (e) the number of incubation centers sanctioned and operational under the scheme till February 2025, State-wise particularly in Madhya Pradesh and Maharashtra; and
- (f) the details of the support given to food processing sector in Karnataka, especially those operating as MSMEs under various scheme of the Government during 2024-25?

Promotion of Khadi and Village Industries

- †4456. Shri Brijendra Singh Ola:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether the development of Khadi and Village Industries has declined during the last three years and if so, the details thereof;
- (b) whether the Government has taken steps to promote khadi and village industries and provide financial assistance to artisans in rural and small towns during the last three years and if so, the details thereof, year and district-wise in Rajasthan particularly in Jhunjhunu district;
- (c) the details of khadi products exported during the said period and the domestic and foreign exchange earned from them, year-wise; and

(d) the steps being taken by the Government to further promote the export of khadi products?

Impact Assessment of Electronic Personnel License

†4457. Shri Chandan Chauhan:
Shri Basavaraj Bommai:
Shri Vishnu Dayal Ram:
Shri Jagdambika Pal:
Smt. Poonamben Hematbhai Maadam:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether any impact assessment was conducted on the transition from physical pilot licenses to Electronic Personnel License (EPL) and if so, the details thereof;
- (b) whether the implementation of EPL would streamline the licensing process for pilots and if so, the details thereof;
- (c) the specific measures taken to ensure the security and authenticity of digital pilot licenses and to prevent potential misuse or fraud;
- (d) whether the Government has received any feedback from airlines, pilot associations or international regulatory bodies regarding the implementation of EPL; and
- (e) if so, the details thereof along with the action taken in response thereto?

Panel on Yamuna Banks

4458. Prof. Sougata Ray:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the floods in Yamuna caused a lot of problems to Delhi during the last monsoon season and if so, the details thereof;
- (b) whether the concerned authority has been failed to maintain the barrages/shutters of river Yamuna at the time of the rising of water level and if so, the details thereof; and
- (c) whether the Government has formed any panel to look after Yamuna banks to avoid such types of incidents in future and if so, the details thereof?

Budgetary allocation for PLI Scheme

4459. Shri Anto Antony:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the reasons for the decline in the budgetary allocation of the Union Budget 2025-26 under the Production-Linked Incentive (PLI) Scheme for the Food Processing Industries;
- (b) the reasons for decline in the revised estimates of the scheme during FY 2024-25;
- (c) whether the Government is planning to decrease the minimum expenditure cap of Rs. 5 crore for these industries, if so, the details thereof; and
- (d) the measures being planned by the Government to benefit the smaller food processing industries through this scheme?

Metro Rail Network

†4460. Shri Arvind Ganpat Sawant:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the length of metro rail network in kilometers operational across the country, city and State-wise along with the norms for setting up the said network;

(b) the details of the proposals received for the metro rail during the last three years and the current year along with its estimated cost, sector, city and State/UT-wise;

(c) the details of the sanctioned and pending proposals along with the reasons for delay in this regard, sector, city and State/UT-wise;

(d) the details of the funds allocated, released and utilised for the public-private partnership under various schemes during the said period, sector, city and State/UT-wise; and

(e) the progress made under the ongoing and sanctioned metro rail sections along with the time by which these are likely to be completed and commissioned, sector and city-wise?

Water Scarcity in Kashmir due to Climate Change

4461. Smt. Jyotsna Charandas Mahant:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware of the recent water crisis in Kashmir including the drying up of springs and streams and if so, the details thereof;

(b) the data on groundwater levels, glacial melt rates and average annual precipitation in Kashmir during the last five years and the current year along with the data on water availability, district-wise; and

(c) the specific measures taken/being taken by the Government to mitigate water scarcity in the region and to address the broader impacts of climate change on water resources?

Flood Control Infrastructure in Assam

4462. Md. Rakibul Hussain:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the specific measures taken/being taken by the Government to address the recurring flooding issues in Dhubri Lok Sabha Constituency of Assam each year during the monsoon season;

(b) the plans implemented/being implemented by the Government to enhance flood control infrastructure such as embankments, drainage systems and flood forecasting in order to reduce the impact of floods in the region; and

(c) the steps taken/being taken by the Government to provide timely and sufficient relief and rehabilitation for the affected people of Dhubri, especially concern with the shelter, food, medical aid and rebuilding efforts after each flood occurrence?

Irrigation Projects under PMKSY in Tamil Nadu

4463. Shri C N Annadurai:
Shri Mani A:
Shri Selvam G:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the current number of irrigation projects initiated under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and other schemes, location and budget-wise in Tamil Nadu along with their current status;

(b) the total estimated cost of each irrigation project funded by the Union Government in Tamil Nadu;

(c) the details of funds allocated/released and utilised for these projects under PMKSY, providing State and district-wise data for each during the last five years and the current year, project-wise;

(d) whether there have been any delays in the implementation of these projects and if so, the reasons therefor;

(e) whether the Government explain the process followed in selecting these irrigation projects and releasing funds under PMKSY, including the criteria and methodology adopted to ensure transparency and efficacy, if so, the details thereof; and

(f) the expected timeline for the completion of these irrigation projects and the benefits anticipated in terms of agricultural productivity, groundwater recharge and drinking water supply in Tamil Nadu?

Funds Crunch in Construction of Houses under PMAY-U

4464. Dr. Ganapathy Rajkumar P:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether many States are facing funds crunch for construction of houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and if so, the details thereof along with the reasons therefor;

(b) whether the Government proposes to increase any subsidy under PMAY-U in view of the increasing cost of raw materials and other products; and

(c) if so, the details thereof and if not, the reasons therefor?

Impact of Jal Jeevan Mission-Har Ghar Nal

4465. Shri Shyamkumar Daulat Barve:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has assessed the impact of the Jal Jeevan Mission – Har Ghar Nal and if so, the details thereof, State-wise;

(b) the total number of households covered under the said mission since its inception in Maharashtra, district-wise;

(c) the details of the households covered and provided with tap water connections in villages

under the said mission in Maharashtra, district-wise, especially in Nagpur district; and

(d) whether the said mission is progressing as per the expectations of the Government in consultation with States and if so, the details thereof?

Public Participation to Identify Black Spots

†4466. Shri Dulu Mahato:
Shri Rajkumar Chahar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the expected timeline for completing permanent rectification of the remaining black spots, given that 13,795 black spots have been identified on National Highways (NHs);

(b) whether the Government has any mechanism for public participation in identifying black spots, if so, the details thereof;

(c) the manner in which the complaints or suggestions regarding dangerous road sections are being addressed; and

(d) the steps that are being taken by the Union Government to ensure better coordination between the Centre and States to reduce accidents and improve road safety on National Highways, State-wise particularly in Jharkhand?

Bidding Process for Small Flights and Aeroplanes

4467. Dr. Alok Kumar Suman:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of the bidding process for running small flights/aeroplanes at the proposed airports and airfields in the country;

(b) the details of the number of bidding rounds conducted for inviting private operators for the proposed new airports/airfields;

(c) the measures taken by the Government to include private operators in the bidding process for the Sabeya airfield for running small flights/aeroplanes; and

(d) the details of the number of airports that have become operational after inclusion in the UDAN Scheme and the number of those became non-operational?

Parvan Water Supply for Baran and Jhalawar

4468. Shri Dushyant Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the status of inclusion of over 900 villages in Baran and 134 villages in Jhalawar under the Eastern Rajasthan Canal Project (ERCP);

(b) the steps taken/being taken by the Government to expedite their inclusion;

(c) the time by which the residents of these villages can expect to receive water under the Parvan River Project along with the key remaining milestones for Phase-1;

(d) whether the Phase-1 being crucial for Baran and Jhalawar districts has progressed slowly (40 per cent completed) while Phase-2 for benefiting other districts, has reached to 80 per cent of

its completion and if so, the reasons therefor;

(e) the reasons behind the diversion of water to power projects instead of prioritizing supply to affected villages along with the corrective measures taken/being taken by the Government in this regard; and

(f) the manner in which the delay is impacting the farmers and residents in terms of irrigation and drinking water along with the steps proposed to ensure equitable economic and social development in these regions?

Uncontrolled Urban Development

†4469. Smt. Mahima Kumari Mewar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has taken cognizance of uncontrolled urban development, particularly in tourist towns and wildlife sanctuaries, towns near famous wetlands and towns with historical sites;

(b) if so, the details thereof along with the action taken in this regard across the country, State-wise including in Rajasthan;

(c) whether the Union Government has taken preventive action in coordination with the State Government against uncontrolled and illegal constructions in Kumbhalgarh and Rajsamand towns in Rajasthan; and

(d) if so, the details thereof?

Financial Viability of DISCOMs

4470. Shri Dineshbhai Makwana:
Dr. Rajesh Mishra:
Shri Bidyut Baran Mahato:
Shri Arun Govil:
Shri Lumba Ram Chaudhary:
Shri Bhartruhari Mahtab:
Shri Naba Charan Majhi:
Shri Yogender Chandolia:
Shri Dilip Saikia:
Shri Rao Rajendra Singh:

Will the Minister of POWER

be pleased to state:

(a) the manner in which the Government is working towards improving the financial viability of electricity distribution utilities across India;

(b) the role of renewable energy in reducing power costs and enhancing the sustainability of DISCOMs;

(c) the manner in which the Government plans to strengthen regulatory frameworks for improving cost-reflective power tariffs; and

(d) the efforts being made for solar energy in Sidhi Parliamentary Constituency?

Thermal Power Projects in Tamil Nadu

4471. Shri Mani A:

Will the Minister of POWER

be pleased to state:

(a) the number of thermal power projects being developed in the country, including Tamil Nadu;

(b) the rationale behind the Government's proposal to expand thermal power capacity in the country and the specific capacity addition targets in megawatts set for the upcoming projects;

(c) whether the Government has a detailed plan outlining the proposed thermal power projects including their locations, expected timelines for commissioning and the projected financial outlays, if so, the details thereof; and

(d) the manner in which the Government plans to reconcile the expansion of thermal power capacity with its long-term commitments to renewable energy development and reduction of carbon emissions under international climate agreements?

Upgradation of Warehousing Facility for Air Cargo

4472. Dr. Kalanidhi Veeraswamy:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to upgrade infrastructure and warehousing facilities for air cargo, particularly for handling of high-value perishable horticulture produce;

(b) if so, the details thereof, State-wise including Tamil Nadu;

(c) the specific measures being taken by the Government to ensure the creation of specialized, temperature-controlled storage spaces for perishable goods along with the manner in which these improvements would impact the efficiency of air cargo transportation;

(d) the manner in which the Government would support the integration of modern technology and infrastructure at air cargo terminals to improve storage, handling and distribution of perishable horticulture products;

(e) the steps being taken by the Government to facilitate timely and cost-effective transportation of perishable goods ensuring that these products reach international and domestic markets with minimal spoilage; and

(f) the details of the financial support or incentives that would be available for businesses, especially MSMEs to invest in modern warehousing and cold storage facilities for air cargo?

Objection against Interlinking of Rivers

4473. Adv. Adoor Prakash:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the present status of the implementation of the project for interlinking of rivers;

(b) whether the State Government of Kerala has raised concerns and objection against interlinking of rivers in the State and if so, the details thereof;

(c) whether the Union Government has received any communication from the State Government of Kerala in this regard; and

(d) if so, the details thereof and the response of the Government thereto?

Compensation for Land Acquisition

†4474. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of districts in Maharashtra where funds have been allocated for land acquisition under the Bharatmala Project particularly in Osmanabad Parliamentary Constituency;

(b) whether any irregularities have been found in this regard, if so, the details thereof and the manner in which these have been rectified;

(c) whether compensation has been provided to land owners for land acquisition under the project, if so, the details thereof particularly in Osmanabad Parliamentary Constituency;

(d) the number of land owners who are yet to receive compensation and the amount pending for payment thereof;

(e) the reasons for the delay in payment of compensation; and

(f) whether any special measures are being taken to ensure timely payment of compensation and if so, the details thereof?

Insufficient Cold Storage Chain Facilities in Tamil Nadu

4475. Shri Eswarasamy K:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether it is a fact that 4 to 16 per cent of foodgrains and horticulture produce including fruits and vegetables perish due to a lack of sufficient cold storage chain facilities, processing, transportation and marketing facilities in the country particularly in Tamil Nadu and if so, the action taken by the Government in this regard;

(b) whether the Government is considering to create basic infrastructure at the panchayat and village levels; and

(c) if so, the total number of cold chains established at the panchayat level during the last three years and the current year?

Used Water Management and Solid Waste Management Plants under SBM-U 2.0

4476. Shri B K Parthasarathi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the number of used water management plants and solid waste management plants approved and established under Swachh Bharat Mission-Urban (SBM-U) 2.0, State and year-wise; and

(b) the details of the funds sanctioned and disbursed for establishing such plants, State and year-wise?

Destruction of Houses and Erosion of Agricultural Land due to Floods

†4477. Dr. Anand Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any plan to prevent the destruction of houses and erosion of agricultural land caused by floods in Saryu and Ghaghra rivers in Bahraich Parliamentary Constituency every year and if so, the details thereof;

(b) the details of the people who have lost their houses and agricultural land due to such floods and erosion; and

(c) whether the Government has implemented/proposes to implement any scheme for the rehabilitation and employment of such affected people and if so, the details thereof?

Incidents of Tail Section of Aircraft Scrapping the Runway

4478. Shri Selvaganapathi T.M.:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is a fact that there were many incidents of the tail section of aircraft scrapping the runway during the last two years including the incident that happened at Chennai airport recently and if so, the details thereof;

(b) whether the Directorate General of Civil Aviation (DGCA) has ordered any probe into these incidents and if so, the details thereof;

(c) whether it is also a fact that A321 aircraft are more prone to tail strikes due to their extended length as compared with other Airbus aircraft and if so, the details thereof; and

(d) whether the DGCA has sought any explanation from Airbus and if so, the details thereof along with the remedial output thereon?

NCR Regional Plan 2041

4479. Ms Iqra Choudhary:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the NCR Planning Board has finalised and notified the NCR Regional Plan 2041 and if so, the details thereof;

(b) whether the Public Accounts Committee in their report in December 2023 directed the NCR Planning Board to finalise and notify the Regional Plan within six months and if so, the details thereof;

(c) the reasons for the finalised Regional Plan not being made available in the public domain;

(d) whether the delay has adversely affected the development activities in the region, specifically in Shamli and Muzzaffarnagar districts of Uttar Pradesh and led to non-approval of development schemes and if so, the details thereof; and

(e) whether it is a fact that the lack of a final Regional Plan makes it difficult to estimate the cost of development projects and funds needed for the purpose and if so, the details thereof?

Fund Allocation and Technological Interventions for Yamuna Cleaning

4480. Shri Saptagiri Sankar Ulaka:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of the total funds allocated by the Government for the cleaning and rejuvenation of River Yamuna for this year;
- (b) the details of new technologies being inducted for Yamuna cleaning, including bio-remediation, in-situ treatment or AI-based monitoring systems;
- (c) the number of Sewage Treatment Plants (STPs) currently under construction along the Yamuna, their capacity and the expected completion timeline;
- (d) the steps taken/being taken by the Government to ensure effective functioning and maintenance of existing STPs;
- (e) whether any performance audits have been conducted and if so, the details thereof; and
- (f) the measures taken/being taken against the industrial units and municipalities discharging untreated wastewater into the river, including penalties imposed?

Work Undertaken by IPDS

†4481. Shri Arun Kumar Sagar:

Will the Minister of POWER

be pleased to state:

- (a) whether the works are being undertaken as per Integrated Power Development Scheme (IPDS) in the country especially in Shahjahanpur Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details thereof especially in the said Constituency along with the current status of the same as on date; and
- (c) the details of the funds allocated and utilised in this regard during the last three years and current year as on date, year-wise?

Universal Standard for Energy Storage System

4482. Shri Aditya Yadav:

Will the Minister of POWER

be pleased to state:

- (a) whether the Government is cognizant of the fact that the country requires a universal standard for all types of energy storage systems;
- (b) if so, the details of the steps taken/being taken by the Government in this regard;
- (c) whether the Government agrees with the view that it should authorize third-party testing and certification till the time it sets up storage certification agencies; and
- (d) if so, the details of the initiatives proposed to be taken by the Government in this regard and if not, the reasons therefor?

Groundwater Level in Punjab

4483. Smt. Harsimrat Kaur Badal:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the current status of groundwater levels in Punjab;
- (b) the measures taken/being taken by the Government to address water depletion in the State;
- (c) the progress of river rejuvenation projects in Punjab; and
- (d) the long-term strategy prepared by the Government to ensure sustainable water management in the State?

Number of Slum Dwellers in Tonk and Sawai Madhopur

†4484. Shri Harish Chandra Meena:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) whether the Government has conducted any survey to assess the number of slum dwellers in Tonk and Sawai Madhopur;
- (b) if so, the details thereof along with the details of slum rehabilitation projects implemented in these districts; and
- (c) the details of the number of the beneficiaries received/allotted houses under the Government schemes along with the number of pending applications in this regard?

Works done under JJM in Rajasthan

†4485. Dr. Manna Lal Rawat:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of the works being done under the Jal Jeevan Mission (JJM) in Rajasthan, district-wise;
- (b) the number of households ensured to be provided with tap water supply under the said mission so far in Rajasthan;
- (c) whether the Government has received any complaints of bribery and corruption under the said mission in Rajasthan; and
- (d) if so, the details thereof along with the irregularities, bribery and corruption cases from 2018 to 2023?

Reduction in Funding for Tribal Students

4486. Shri Sudama Prasad:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government has reduced funding for educational schemes aimed at tribal and minority students in the Union Budget 2025 and if so, the reasons therefor along with the manner in which the Government justifies such reductions;
- (b) the specific measures being taken to ensure that the education needs of tribal and minority students are not compromised despite the budget cuts;
- (c) the manner in which the Government is addressing the potential impact on access to quality education for these communities;
- (d) whether the Government has conducted any assessment on the effect of these budget

cuts on the educational attainment of tribal and minority students and if so, the details and findings thereof; and

(e) the alternative mechanisms implemented to support the education of tribal and minority students during the current financial year?

Establishment of EMRS in Dadra and Nagar Haveli

†4487. Smt. Delkar Kalaben Mohanbhai:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government proposes to open new Eklavya Model Residential Schools (EMRSs) to provide quality education to tribal students in the Union Territory of Dadra and Nagar Haveli;

(b) if so, the details thereof;

(c) the details of the total funds sanctioned for the establishment of EMRS in the districts of Dadra and Nagar Haveli during the current year;

(d) the steps taken/being taken by the Government to promote tribal students in sports and provide a platform to enhance their capabilities; and

(e) the steps taken by the Government to achieve the target of establishing 728 EMRS across the country by 2025-26?

Implementation of PM-JANMAN Scheme

4488. Shri Adhikari Soumendu:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of the work done under PM-JANMAN scheme to integrate tribal communities into the mainstream;

(b) the details of its implementation including collaboration with the State Government and PVTG communities;

(c) the details of the initiatives taken to support the PVTGs; and

(d) the steps taken to ensure effective execution and monitoring of the said scheme across the country?

Tap Water Connections under JJM in Odisha

4489. Shri Baijayant Panda:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total number of households in which tap water connections installed under the Jal Jeevan Mission (JJM) in the eastern part of the country, particularly in Odisha;

(b) the measures taken/being taken by the Government to create awareness about water conservation including campaigns and initiatives at the community level;

(c) whether the Government has established any standards to check the quality of tap water provided under the scheme and if so, the details thereof; and

(d) if not, the reasons therefor?

Pilot Fatigue and Aviation Safety

4490. Shri Azad Kirti Jha:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware that post COVID-19, pilots are being assigned up to four landings per day resulting in duty periods extending to 12-13 hours including up to 10 hours of flying duty and if so, the details thereof;

(b) whether the Directorate General of Civil Aviation (DGCA) has conducted any study to assess the impact of such extended duty hours on pilot fatigue and aviation safety and if so, the details thereof;

(c) the number of fatigue-related complaints filed by pilots with airlines and the DGCA during the last three years along with the action taken thereon;

(d) whether the Government has taken steps to ensure adequate rest periods for pilots, particularly those operating short-haul international flights where hotel rest has been reportedly removed; and

(e) if so, the details thereof and if not, the reasons therefor?

Progress of PMKSY in Tamil Nadu

4491. Shri Malaiyarasan D:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Har Khet Ko Pani and the progress made in ensuring water availability for irrigation through this scheme in Tamil Nadu;

(b) the steps taken by the Government under the PMKSY to address the repair, renovation and restoration of water bodies in Tamil Nadu and the number of water bodies renovated or restored under this initiative;

(c) the manner in which the financial assistance has been allocated to Tamil Nadu under the PMKSY – Har Khet Ko Pani for the restoration of water bodies and for improving irrigation infrastructure;

(d) the specific impact of the repair and renovation of water bodies had on agricultural productivity and water availability for farmers in Tamil Nadu particularly in drought-prone and water-scarce regions; and

(e) the measures put in place to ensure the long-term sustainability and maintenance of the renovated water bodies and irrigation systems in Tamil Nadu?

Management of Groundwater Resources in Urban Areas of Tamil Nadu

4492. Shri Durai Vaiko:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the activities/steps taken/being taken by the Government towards sustainable management of groundwater resources in urban areas of Tiruchirappalli and Pudukottai districts in Tamil Nadu during the last five years, year and scheme-wise; and

(b) the details of the funds allocated and utilised in this regard during the said period, year and scheme-wise?

Proposals received under PMKSY

4493. Shri G Lakshminarayana:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the number of proposals received under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) since its inception, component and year-wise;

(b) the details of the projects approved under the scheme along with their implementation status, State and year-wise;

(c) the details of the projects sanctioned in Andhra Pradesh including their current stage of implementation, district and component-wise;

(d) the status of ongoing projects including the funds allocated, released and utilized for each project under PMKSY;

(e) the list of projects received grant-in-aid along with the amount sanctioned, disbursed and utilized so far; and

(f) the total number of pending proposals under PMKSY along with the reasons for delay and the expected timeline for approval?

Production of Sustainable Aviation Fuel

4494. Dr. Byreddy Shabari:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the current status of Sustainable Aviation Fuel (SAF) production in the country along with the number of SAF pilot projects and test flights conducted;

(b) the steps taken by the Government to promote SAF production including partnerships with international aviation and fuel companies;

(c) the details of challenges faced in SAF production in the country along with the measures being taken to address the said challenges;

(d) the details of research and development initiatives, collaborations or funding provided for the development of SAF in the country including the support provided to Indian refineries to produce SAF; and

(e) whether the Government proposes to incentivize the development and production of SAF in the country to make it more competitive with conventional aviation fuel and if so, the details thereof?

Urban Planning and Infrastructure Development in Tamil Nadu

4495. Ms. S Jothimani:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the key urban planning initiatives taken/being taken by the Government in Tamil Nadu, including Karur Parliamentary Constituency under schemes like AMRUT, Smart Cities Mission

(SCM) and other urban development programmes;

(b) the total funds allocated, released and utilized for urban infrastructure projects in Tamil Nadu and Karur Parliamentary Constituency under the said schemes since 2019;

(c) whether the Government has identified any challenges in urban planning and development in Tamil Nadu, particularly in tier-2 and tier-3 cities like Karur and if so, the steps taken to address the same;

(d) whether there are any pending urban development projects in Karur due to delays in funding, approvals or other factors and if so, the measures taken/being taken to expedite them; and

(e) whether the Government has any plans to improve sustainable urban planning, public transport, waste management and smart infrastructure in Tamil Nadu including Karur and if so, the details thereof?

Funds Allocation under SCM

4496. Shri Janardan Singh Sigrwal:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the budget allocated under Smart Cities Mission (SCM) during the last five years and the current year, State-wise;

(b) the names of the cities identified under SCM in Bihar, phase-wise;

(c) the details of the districts in Bihar for which essential funds have been allocated under the said mission to develop them as smart cities along with the funds utilised so far;

(d) whether the work of smart city project in the said identified cities is likely to be completed on time;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps taken/being taken by the Government to expedite the work along with the progress report of the above said work?

Airports on Renewable Energy

4497. Shri K C Venugopal:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the percentage of airports currently operating on renewable energy across the country;

(b) the steps being taken by the Government to make major airports fully solar or wind-powered;

(c) whether the Government has any plans to mandate renewable energy adoption for all upcoming airport projects and if so, the details thereof; and

(d) the incentives or policies formulated to encourage private airports to shift to renewable energy?

Price Rise in Aviation Turbine Fuel

†4498. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of the measures being taken by the Government to control the rising prices of Aviation Turbine Fuel (ATF);

(b) whether the Government has taken any steps to reduce the charges levied at various airports; and

(c) if so, the details thereof and if not, the reasons therefor?

Setting Up of New Food Processing Industries

4499. Shri Adhikari Deepak Dev:
Shri Janardan Singh Sigrival:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has any proposal to set up new Food Processing Industries at the district level across the country;

(b) if so, the details thereof, State-wise including Bihar;

(c) the steps taken/being taken by the Government to set up food processing zones in the remaining districts of Bihar;

(d) the role being played by the Government in the development of food processing parks being set up in Bihar; and

(e) the financial assistance provided to the private entrepreneurs for setting up such units?

Establishment of Power Plants in Kerala

4500. Shri M K Raghavan:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has received any proposal from the Government of Kerala for establishing power plants in Kerala, if so, the details thereof;

(b) whether the Government has any plan to establish a nuclear power plant in Kerala, if so, the details thereof; and

(c) whether the Government has received written consent from the State Government for establishing a nuclear power plant in Kerala, if so, the details thereof?

Frozen Food Technology

4501. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has encouraged the use of nano-technology and frozen foods to enhance the shelf life and longevity of food products without compromising on quality and taste;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any special projects announced for the establishment of food processing industries involved in nano-technology and frozen foods technology, if so, the details thereof; and

(d) the funds allocated for the said scheme during the last ten years for the same?

Development of Airports in Tamil Nadu

4502. Thiru D M Kathir Anand:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has received any request to expedite the completion of pending works of all the airports in Tamil Nadu and if so, the details thereof;
- (b) the reasons for the inordinate delay in completion of works;
- (c) the appropriate steps taken by the Government to expedite the pending works in Chennai, Coimbatore, Madurai, Tiruchirapalli and Thoothukudi airports; and
- (d) the time by which the airports at Vellore and Neyveli would be completed and made operational?

NHPC Power Stations/Plants in North Eastern Region

4503. Dr. Angomcha Bimol Akoijam:

Will the Minister of POWER

be pleased to state:

- (a) the total number of National Hydroelectric Power Corporation (NHPC) power stations/plants currently operational in the North Eastern region along with their location and power generation capacity;
- (b) whether there are any plans to decommission any NHPC power stations/plants in the region and if so, the details thereof including the reasons for such decommissioning;
- (c) the total power output generated by NHPC in the North Eastern Region over the last five years, State and year-wise;
- (d) the number of local jobs generated by NHPC power stations/plants in the region, both direct and indirect employment; and
- (e) the future plans of NHPC in the North Eastern region of the country including any proposed new projects, expansions or modernization efforts?

Increase in Aviation Infrastructure and Activities

†4504. Shri Bhumare Sandipanrao Asaram:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has conducted any study regarding the potential increase in the number of air passengers in the country during the next five years and if so, the details thereof;
- (b) the details of the number of flights likely to be increased during the next five years, particularly for Maharashtra;
- (c) the number of airports proposed to be constructed across the country including Maharashtra, during the next five years; and
- (d) the details of the increase proposed in infrastructure, manpower, flight routes and security audits during the next five years?

Multi Modal Logistics Parks in Karnataka

4505. Shri Captain Brijesh Chowta:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government plans to establish a Multi Modal Logistics Park (MMLP) in Dakshina Kannada under Phase-II of the program, considering its strategic importance as a key logistics hub on the west coast, if so, the details thereof;

(b) the current status of the development of MMLPs under Phase-I, including the number of parks completed and those under construction;

(c) the criteria and roadmap for selecting new nodes under Phase-II of the program; and

(d) the key outcomes of Phase-I including the total land allocated, reduction in transit time, cost savings, fuel savings, carbon credit generation and the major commodities being handled?

Targets under 'Har Ghar Nal Se Jal' and 'Swachh Bharat Mission'

†4506. Shri Darshan Singh Choudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has set any targets under 'Har Ghar Nal Se Jal' and 'Swachh Bharat Mission' and if so, the details thereof;

(b) the steps taken/being taken by the Government to achieve the said targets;

(c) whether any independent body has been engaged to evaluate the performance of the said schemes and if so, the details thereof; and

(d) the manner in which the Government is monitoring the progress and effectiveness of the said schemes?

Status of PMFME and ODOP Schemes

4507. Shri Pradeep Purohit:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the status of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) and One District One Product (ODOP) schemes in the country, State-wise;

(b) the details of the Production Linked Incentive (PLI) scheme in the food processing industry sector in the country, State-wise;

(c) the status of agro-processing clusters in the country, State-wise; and

(d) the details of the areas where such manufacturing industries have been established in the country, State-wise?

Extension of Atal Bhujal Yojana in Andhra Pradesh

4508. Shri G M Harish Balayogi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any plan to extend the Atal Bhujal Yojana (ABY) in Andhra Pradesh;

(b) if so, the details of the gram panchayats/administrative blocks/talukas and the districts identified for the implementation of the said scheme along with the proposed timeline of its implementation in Andhra Pradesh;

(c) the details of the funds allocated for the implementation of the said scheme in Andhra Pradesh;

(d) whether the Government proposes to restructure the said scheme as a Centrally Sponsored scheme and if so, the details thereof indicating the proposed cost-sharing ratio between the Centre and the State;

(e) whether the Government has assessed the groundwater depletion trends in Andhra Pradesh and if so, the details thereof along with the specific action plan formulated for Andhra Pradesh to address the same; and

(f) whether the Government has any plan to integrate technological interventions such as sensor-based monitoring, GIS mapping and AI-based groundwater management solutions in Andhra Pradesh and if so, the details thereof?

Setting up of New Petrol Pumps/Gas Agencies in Mohanlalganj

†4509. Shri R K Chaudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the plans for establishing new petrol pumps and gas agencies in Mohanlalganj;

(b) the steps taken/being taken by the Government to improve the sale and distribution of petroleum products in the region;

(c) the number of LPG connections distributed under the Pradhan Mantri Ujjwala Yojana in Mohanlalganj;

(d) whether any special efforts are being made to enhance the accessibility and availability of LPG gas cylinders in the region and if so, the details thereof;

(e) the plans for expanding Compressed Natural Gas (CNG) and Piped Natural Gas (PNG) facilities in the region;

(f) the steps taken to establish CNG stations and provide PNG connections in Mohanlalganj;

(g) whether there are any plans for research and development in the petroleum and gas sector in the region, and if so, the details thereof; and

(h) whether the efforts are being made for better utilization and management of petroleum products, if so, the details thereof?

Service Lanes in NHs

4510. Shri Manickam Tagore B:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the steps that are being taken to ensure proper maintenance and regular repair of service lanes to prevent potholes and other road conditions that cause accidents on National Highways (NHs);

(b) the progress of developing service lanes in rural and underserved regions along NHs in

Tamil Nadu, Kerala and Telangana;

(c) the strategies that are being employed to address the lack of proper road markings, signs and pedestrian facilities on many service lanes, which endanger the safety of local residents and commuters;

(d) the manner in which the Government plan to ensure that the construction of service lanes does not encroach upon agricultural land or displace local communities in rural areas; and

(e) the role being played by the Ministry in coordinating with State and local authorities to ensure that service lanes are efficiently managed and integrated into broader transportation planning?

Greenfield and Brownfield NH Projects

4511. Shri Magunta Sreenivasulu Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the list of Greenfield and Brownfield National Highway (NH) Projects that have been proposed/approved/under construction and the total amount of funds allocated/released/utilised thereon during the last five years across the country, year and State-wise especially district-wise in Andhra Pradesh; and

(b) whether the Government has established any timeline within which it aims to complete all pending Projects pertaining to Greenfield and Brownfield National Highway projects and if so, the details thereof and if not, the reasons therefor?

Impact of Bilateral Air Service Agreement

†4512. Smt. Vijaylakshmi Devi:
Shri Parbhubhai Nagarbhai Vasava:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the factors that are being considered by the Government while reviewing Singapore's request for an expanded bilateral air service agreement;

(b) the details of the specific conditions under which the Government would approve an increase in flight frequencies for Singaporean Airlines and the special requirement that the Government has to meet before approving it;

(c) the manner in which an expanded air service agreement with Singapore would impact Indian carriers; and

(d) the details of the economic benefits that could arise from increased air connectivity between India and Singapore, particularly in terms of tourism and trade?

Cities covered under AMRUT

†4513. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the cities where projects are proposed to be taken up under Atal Mission for Rejuvenation and Urban Transformation (AMRUT);

- (b) the details of the funds allocated for the said projects, State-wise;
- (c) the details of the plans for implementation of the said projects along with the progress made so far, project-wise; and
- (d) the details of the projects still pending under the said mission and the reasons therefor?

Major Challenges Hindering the Cleaning Initiatives for Yamuna River

†4514. Shri Satpal Brahamchari:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether it is true that despite implementation of several schemes and allocation of funds for cleaning the Yamuna river, severe pollution persists in the river and if so, the details thereof;
- (b) whether the Government has made any assessment to identify the major challenges hindering the success of cleaning initiatives for the Yamuna river and if so, the details thereof;
- (c) whether the Government has set any timeline to effectively address river pollution considering its impact on the public health and environment; and
- (d) if so, the details thereof and if not, the reasons therefor?

Leasing of Delhi Golf Club

4515. Shri Matheswaran V S:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the total amount received by the Land and Development Office for leasing the 170 acre land to Delhi Golf Club;
- (b) the reasons for not increasing the lease rate by the Government in accordance with the market rates;
- (c) the list of members to whom the membership was granted on 'out of turn' basis from 2010 to till date by the Government; and
- (d) the methodology adopted by the Government to grant membership on 'out of turn' basis along with the amount of fees charged for the membership?

Krishi UDAN Scheme for Gujarat

4516. Shri Dhaval Laxmanbhai Patel:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has aimed at assisting farmers in transporting agricultural products under the 'Krishi UDAN' Scheme and if so, the details thereof;
- (b) the number of airports in Gujarat that have been integrated under the said scheme;
- (c) whether the Government proposes to include Valsad in the 'Krishi UDAN' scheme and if so, the details thereof; and
- (d) the volume of agricultural produce transported from Valsad under the said scheme?

Mahatma Gandhi Institute of Rural Industrialization

4517. Dr. D. Purandeswari:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether Mahatma Gandhi Institute for Rural Industrialization (MGIRI) is working to empower rural communities through promotion of traditional crafts and sustainable practices, if so, the details thereof and the initiatives taken for enhancing the capacity of rural industries;

(b) the details of various projects undertaken by MGIRI, including product development, consultancy, incubation and machinery development and the impact of these projects on micro enterprises, artisans, spinners and weavers;

(c) the status of the project to reposition MGIRI into a Centre of Excellence (CoE) for Rural Industrialization including the key components;

(d) the proposal for constructing a Hostel-cum-Guest House at MGIRI and the manner in which it would support the capacity-building programmes at MGIRI; and

(e) the future plans to further strengthen the role of MGIRI in empowering rural artisans and entrepreneurs across the country?

Loan to MSME Sector

4518. Shri Raja A:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of loan amounts sanctioned by banks for small-scale industries in MSME sector during the last three years;

(b) the efforts made by the Government to mitigate the difficulties faced by these units including access to affordable credit, technology, access to market etc.; and

(c) whether any instructions have been issued to Public Sector Undertakings and Government agencies to give preference in public procurement from MSME Units and if so, the details thereof?

Women Owned MSMEs

4519. Adv Priya Saroj:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of women-owned MSMEs operating in Uttar Pradesh and particularly in the Machhlishahr Lok Sabha Constituency;

(b) whether specific initiatives have been implemented to promote and support women entrepreneurship in the MSME Sector in Uttar Pradesh and the manner in which these initiatives align with State-level programmes;

(c) whether measures are being taken to enhance access to finance for women entrepreneurs in Uttar Pradesh considering that studies indicate a significant percentage of women-owned MSMEs in the country have not availed formal institutional financing;

(d) the extent to which the Government schemes have been effective in promoting women-led MSMEs in Uttar Pradesh and the metrics used to evaluate their success in comparison to other

States' performance; and

(e) the challenges unique to Uttar Pradesh identified, that hinder the growth of women-owned MSMEs?

Projects by NHAI in Chandigarh

4520. Shri Manish Tewari:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of all ongoing and proposed projects by the National Highways Authority of India (NHAI) in Chandigarh along with the budgetary outlay and expenditure for the same, year-wise;

(b) whether any proposal has been made for the construction of a flyover at the Tribune Intersection in Chandigarh to facilitate smoother traffic flow on National Highway-44 connecting Delhi to Chandigarh;

(c) if so, whether the plan for the Tribune Intersection flyover was sanctioned by both NHAI and the Chandigarh Union Territory (UT) Administration;

(d) if so, the current status of the proposed flyover project including the timeline of its progress since its inception; and

(e) the reasons for the prolonged delay of over a decade in the construction of the flyover despite approvals?

MSE-SPICE Scheme

4521. Shri Haribhai Patel:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has launched the MSE-SPICE Scheme to enable Micro and Small Enterprises (MSEs) to adopt Circular Economy solutions, if so, the details thereof;

(b) the details of the objectives, target sectors and strategies adopted under the scheme;

(c) the total budget allocated for the scheme and the expected benefits for the MSE sector;

(d) the number of MSEs assisted under the scheme so far and the total expenditure incurred as on March 2025; and

(e) whether the Government has identified specific initiatives to encourage recycling and resource reprocessing in key sectors like plastic, rubber and electronic waste, if so, details thereof?

Transfer from Pradhan Mantri Gati Shakti Portal to Pradhan Mantri Awas Portal

†4522. Shri Manish Jaiswal:

Shri Anurag Singh Thakur:

Shri Balabhadra Majhi:

Shri Ashish Dubey:

Shri Jugal Kishore:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the steps being taken by the Government to ensure real-time monitoring and accountability with the transfer of the approval system for houses from the Pradhan Mantri Gati Shakti Portal to the Pradhan Mantri Awas Portal;

(b) the existing accountability mechanisms in place to ensure that the approved houses are not merely on paper but are actually constructed and delivered;

(c) whether the Government proposes to set up an independent grievance redressal mechanism to address the issues faced by the beneficiaries; and

(d) if so, the details thereof?

Soil Erosion on Embankments of Rivers due to Floods in Jharkhand

†4523. Shri Nalin Soren:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has made any assessment on the impact of annual river bank erosion caused by floods in Jharkhand;

(b) if so, the details thereof along with the reasons for such annual floods;

(c) the measures taken/being taken by the Government to prevent such floods;

(d) whether the Government has held consultations with local stakeholders to resolve the problem of floods and soil erosion in Jharkhand; and

(e) if so, the details thereof and if not, the reasons therefor?

Allocation under Self Reliant India Fund

4524. Shri Arvind Dharmapuri:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the total corpus allocated under Self Reliant India Fund (SRI Fund) and the number of MSMEs that have benefitted from the scheme so far;

(b) the eligibility criteria for MSMEs to avail funding under SRI Fund;

(c) the distribution of funds under SRI, Sector-wise including allocations to manufacturing, services and technology-based MSMEs;

(d) whether the Government is collaborating with financial institutions or venture capital firms to enhance the effectiveness of SRI Fund, if so, the details thereof; and

(e) whether any tax benefits or incentives are provided to investors participating in SRI Fund to encourage investment in MSMEs, if so, the details thereof?

Impact of Open Sky Agreement

4525. Shri Malvinder Singh Kang:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is a fact that the 'Open Sky' policy adopted by the Government is having an adverse effect on the tourism sector in the country;

(b) if so, the details thereof;

(c) whether the Government proposes to reconsider its policy;

- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps proposed to be taken by the Government to minimize its impact on the tourism sector?

Conversion of Two Lane Road to Four Lane in Bhilwara

†4526. Shri Damodar Agrawal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the details of the standards and policy for converting State Highways into National Highways;
- (b) the standards and policy for converting a two-lane road into a four-lane road; and
- (c) whether the Government has received any request to convert the Bhilwara–Shahpura–Jahazpur–Deoli road from two-lanes to four-lanes and if so, the details thereof including the timeline set for its completion?

EMRS under Jhargram Parliamentary Constituency

4527. Shri Kalipada Saren Kherwal:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the construction work of Eklavya Model Residential School (EMRS) in Punshya of Bandwan block under Jhargram Parliamentary Constituency started in 2021;
- (b) if so, the details and the current status thereof and the reasons for delay; and
- (c) the timeline for its completion thereof and the budget allocated for the same?

Upgradation of Ballari Road

4528. Shri Bastipati Nagaraju:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government is undertaking the upgradation of the Ballari road stretch between Devanahalli to Kurnool;
- (b) if so, the total road length sanctioned for upgradation, State-wise, if not, the reasons therefor;
- (c) the total funds sanctioned/disbursed/utilized for the said road upgradation along with the deadline for completion thereof; and
- (d) whether any delay or challenges were faced in completing the said road upgradation and if so, the details thereof?

Villages under PMAAGY

4529. Shri Balashowry Vallabhaneni:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is true that the Government has identified 36,430 villages in the country to help tribals under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) after analyzing data of Mission Antyodaya;

(b) if so, the details of villages selected from Andhra Pradesh, district-wise;

(c) whether there is separate fund allocation for PMAAGY or budget under Tribal Sub-Plan is being used for this purpose; and

(d) the details of the activities undertaken in the said 36,430 villages, with a particular reference to Andhra Pradesh?

Ensuring Equitable Toll Charges on National Highways

4530. Shri Hibi Eden:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government would reconsider the methodology for toll tax calculation to ensure fair pricing for road users, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government would impose stricter regulations on concessionaires to ensure proper maintenance of highways, if so, the details thereof and if not, the reasons therefor;

(c) whether concessionaires are fulfilling their obligations regarding road maintenance, black spot management and passenger amenities, if so, the details thereof and if not, the reasons therefor;

(d) whether the exponential increase in revenue collection due to higher vehicle numbers justifies a reduction in toll rates, if so, the details thereof and if not, the reasons therefor;

(e) whether the Government would review the existing rules that determine toll tax on National Highways, if so, the details thereof and if not, the reasons therefor; and

(f) whether the base rate of toll fees per kilometer under the NH Fee Rules, 2008, would be lowered considering the increase in vehicular traffic, if so, the details thereof and if not, the reasons therefor?

Exclusion of Bharatpur from NCR

†4531. Shri Bhajan Lal Jatav:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the long-standing demand of the people to exclude Bharatpur district from the National Capital Region (NCR) is under consideration of the Government and if so, the details thereof;

(b) whether the Government is planning to bring any special relief policy for the residents of Bharatpur keeping in mind the development of the area and if so, the details thereof; and

(c) whether the Government is likely to set up a high level committee on this issue to study the possibilities of development of Bharatpur and excluding it from the NCR and if so, the details thereof?

Development of Food Processing Industries

4532. Shri N K Premachandran:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government proposes to introduce an effective mechanism for the development of food processing industries, if so, the details thereof;

(b) whether the Government introduced any mechanism for effective pricing and marketing strategies, if so, the details thereof;

(c) whether the Government proposes to ensure the availability of raw materials to be procured for the food processing industries in a reasonable price and if so, the details thereof;

(d) whether the Government proposes to extend the financial assistance for modernization of the food processing industry, if so, the details thereof;

(e) the details regarding the closed down food processing industries due to COVID-19 pandemic, State-wise; and

(f) whether the Government proposes to introduce any special scheme for comprehensive revival of the said food processing industries and if so, the details thereof?

Present Status of JJM in Uttar Pradesh

†4533. Shri Ajendra Singh Lodhi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the present status of Jal Jeevan Mission (JJM) in Uttar Pradesh;

(b) the details of the funds allocated and released under JJM during the last three years and the current year, district-wise;

(c) whether the Union Government has received any proposals from the State Government of Uttar Pradesh regarding allocation of funds under JJM; and

(d) if so, the details thereof?

Smart Cities Mission in Haryana

4534. Kumari Selja:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the time of inception of the Smart Cities Mission and the number of cities covered in the country so far along with the funds allocated, State-wise;

(b) the details of the funds sanctioned, released and utilised in Haryana, city-wise; and

(c) whether the Government has any plan to bring other cities of Haryana under the said mission and if so, the details thereof?

Reforms in Power Sector

4535. Smt. D K Aruna:

Shri Eatala Rajender:

Will the Minister of POWER

be pleased to state:

(a) whether the Government is working on the power sector reforms in consultation with States and would incentivize electricity distribution reforms and augmentation of intra-state transmission capacity by States and if so, the details thereof;

(b) whether the Government would improve the financial health and capacity of electricity companies and also additional borrowing of 0.5 per cent of Gross State Domestic Product would be allowed to States contingent on these reforms; and

(c) if so, the details thereof and the progress made along with the funds sanctioned and utilized, district and State-wise including Telangana?

Funds for Infrastructural Demand

4536. Shri Kalyan Banerjee:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has ensured sufficient funding in the budget 2025-26 for urban local bodies to meet the critical infrastructure and service demands in the country;

(b) if so, the manner in which the Government balances large-scale capital projects with immediate urban needs like affordable housing, sanitation and public transport through the allocated budget; and

(c) the steps taken/proposed to be taken by the Government to ensure time-bound implementation of the 'Houses for All' initiative, specifically to eradicate slums in the metro cities?

Rural Electrification in Assam

4537. Shri Amarsing Tisso:

Will the Minister of POWER

be pleased to state:

(a) the status of rural electrification in Assam, particularly in Karbi Anglong and Dima Hasao districts including the details of the number of villages yet to be electrified;

(b) the steps taken by the Government to improve the reliability of power supply in remote and tribal areas of Assam;

(c) whether the Government has taken any initiatives to promote renewable energy integration into the State's power grid, and if so, the details thereof;

(d) the details of the funds allocated and utilized for power infrastructure development in Assam during the last five years and the current year; and

(e) whether there are any plans to set up new hydroelectric or solar power projects in Assam, particularly in tribal and hilly areas and if so, the details thereof?

CSR Funding by Public Sector Power Companies

4538. Shri Anand Bhadauria:

Will the Minister of POWER

be pleased to state:

(a) the details of Corporate Social Responsibility (CSR) funding by the public sector power companies during the last five years, company and year-wise;

(b) the details of the recipients of CSR funding by the public sector power companies during

the last five years, company and year-wise;

(c) the details of the criteria adopted to select recipients for CSR funds from the public sector power companies, company-wise; and

(d) the details of the irregularities reported in selection of the recipients for CSR funds from the power companies during the last five years, company and year-wise?

Spelling Change of Sonwal Kachari to Sonowal Kachari

4539. Shri Pradan Baruah:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the current status of the spelling change of Sonwal Kachari to Sonowal Kachari in the Constitution of India;

(b) whether the Union Government has received any proposal from the State Government of Assam regarding the same; and

(c) if so, the details thereof?

Establishment of Bureau of Water use Efficiency

†4540. Smt. Hema Malini:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether 'Bureau of Water Use Efficiency' was established under the National Water Mission in October 2022 to promote, regulate and control efficient use of water in irrigation, industrial and domestic sectors in the country with the objective of increasing water use efficiency by upto twenty per cent; and

(b) if so, the details thereof along with the steps taken/being taken by the Government and the achievements made so far under 'Bureau of Water Use Efficiency'?

Role of National Flood Commission

4541. Shri Phani Bhusan Choudhury:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that the National Flood Commission was set up in 1980 to address the growing concerns of flooding in various parts of the country and if so, the details thereof;

(b) the details of the recommendations provided till now from the National Flood Commission, specifically for Assam regarding every year devastating flood and erosion during the monsoon seson;

(c) whether there is any recommendation for permanent solution of flood and erosion in Assam; and

(d) if so, the details thereof?

Food Safety Standards in FPIs

4542. Smt. Malvika Devi:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the steps taken/proposed to be taken by the Government to ensure that food quality is maintained in industries which are set up in rural areas along with the number of times in a year checking is done in this regard;

(b) the number of industries blacklisted during the last financial year based on the inferior food quality;

(c) whether the Government has any plans to set up food processing industries in smaller two tier cities in Odisha and if so, the details thereof; and

(d) whether there is any provision for adhering to the food safety standards in the industries in rural areas and if so, the details thereof?

Industrial Corridors on NHs

†4543. Shri Kaushalendra Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of proposals received from Bihar and other States for the development of industrial corridors on National Highways and State Highways;

(b) the present status of all such proposals received from the States, State-wise; and

(c) whether the development of industrial corridors on National Highways/State Highways would increase employment opportunities in the States and generate higher revenue and if so, the details thereof?

Consumption of Coarse Grains

†4544. Dr. Sambit Patra:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has launched any scheme for the promotion of the production and consumption of millets, if so, the details thereof;

(b) whether the Government has formulated any plan for extensive publicity to promote the production and consumption of millets (Shri Anna), if so, the details thereof;

(c) the details of the funds allocated and utilized under this scheme during the last financial year;

(d) whether the Government proposes to provide any special financial assistance to promote the Shri Anna scheme in the North Eastern States and Odisha, if so, the details thereof; and

(e) whether any Committee has been constituted to study the employment opportunities generated through the implementation of this scheme, if so, the details thereof?

Habitat Rights under Forest Rights Act

4545. Shri Sasikanth Senthil:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government is aware of the misinterpretation and mistranslation of the word Habitat under section 3(1)(e) of the Forest Rights Act and if so, the details thereof along with the steps being taken to correct this misinterpretation;

(b) the number of Particularly Vulnerable Tribal Groups (PVTGs), out of the nearly 75 PVTGs, granted Habitat Rights till 31.12.2024; and

(c) whether the members belonging to PVTGs have been displaced from their habitats to make way for starting/expansion of mining operations and for any developmental activity during the last ten years and if so, the details thereof?

Reduction of Taxes on Petrol and Diesel

†4546. Shri Ramashankar Rajbhar:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government is planning to reduce taxes on petrol and diesel and if so, the details thereof;

(b) the reasons for the continuous increase in the domestic LPG prices; and

(c) whether the Government is implementing any new mechanism for checking the quality of diesel and petrol and if so, the details thereof?

Linking of Rivers in Maharashtra

4547. Shri Anil Yeshwant Desai:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that the Government is working on linking of various rivers to regulate water distribution in order to save the countrymen from flood and famine in various parts of the country;

(b) if so, the details of the major rivers that are scheduled to be linked with each other in the country, State-wise, particularly in Maharashtra;

(c) whether there is any timeline scheduled to complete this mega task and if so, the details thereof; and

(d) the details of the funds allocated for the same including that from the World Bank?

National Conference on Sustainable Cooling and Energy Efficiency

4548. Shri Basavaraj Bommai:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has recently organized a National Conference on Sustainable Cooling and Energy Efficiency Improvement; and

(b) if so, the details thereof?

Air Connectivity in Hingoli District of Maharashtra

†4549. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that backward and agri-dominated districts like Hingoli in the Marathwada region of Maharashtra have been deprived of basic air connectivity which is adversely impacting emergency medical services, tourism and trade and is causing serious inconvenience to the citizens, farmers, traders and students of the region and if so, the details thereof;

(b) whether the Government is aware that the citizens of Hingoli district have to travel hundreds of kilometres to reach the nearest airport like Aurangabad, Nanded or Hyderabad, resulting in loss of time, money and health and if so, the details thereof;

(c) whether the Government proposes to conduct any preliminary survey, feasibility report or planning for the establishment of a civil airport in Hingoli district to provide this basic facility to the citizens of the region and if so, the details thereof; and

(d) if not, the reasons therefor along with the time by which the Government would take steps to bring Hingoli district on the civil aviation map?

e- Challan

4550. Shri Captain Viriato Fernandes:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has provided any facilities to the public with regard to addressing their appeal or redressal of grievances against an e-challan issued through the e-portal as per procedure provided in the rule 167 of the Central Motor Vehicle Rules 1989;

(b) if so, the details of the facilities provided for redressal of grievances and the date from which it has been made available;

(c) the authority nominated for the redressal of grievances or appeal;

(d) the number of grievances or appeals received/addressed/pending in the States of Goa, Maharashtra and Karnataka; and

(e) whether any online hearing facilities have been provided for the ease of the complainant and if so, the details thereof ?

Declining Level of Groundwater

†4551. Shri Giridhari Yadav:

Shri Dinesh Chandra Yadav:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that the volume of groundwater is declining and only about 65 percent is left in 155 main water reservoirs as per the latest estimate;

(b) if so, the details thereof along with the reasons therefor despite having adequate rainfall during the last monsoon season; and

(c) whether the shortage of groundwater is likely to affect the agricultural sector and if so, the details thereof?

Allotment of New Petrol Pumps in Uttar Pradesh

†4552. Shri Daroga Prasad Saroj:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the present scheme for allocation of new petrol pumps across the country, State/UT-wise;

(b) the total number of petrol pumps proposed and allocated in Uttar Pradesh during the last five years and the current year, year-wise;

(c) the prescribed criteria and guidelines for the allocation of new petrol pumps, including eligibility, location selection and other relevant factors;

(d) the total number of petrol pumps closed in Uttar Pradesh during the last five years and the current year and the reasons therefor; and

(e) the steps taken/being taken to ensure the availability of petrol pumps in remote, rural and underserved areas to meet the needs of the people?

Projects under SCM in Gorakhpur

†4553. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the main projects initiated in Gorakhpur district under the Smart Cities Mission (SCM);

(b) the details of the funds allocated and utilized for the development of Smart City in the said district;

(c) the initiatives implemented to improve public transport, waste management and urban infrastructure in Gorakhpur district;

(d) whether the Government has faced any challenges in implementing SCM in the said district and if so, the details thereof; and

(e) the impact of the SCM on the quality of life of the residents in Gorakhpur district?

MSMEs in Fatehgarh Sahib

4554. Dr. Amar Singh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is aware of the lack of large-scale industries in Fatehgarh Sahib and the challenges faced by MSMEs in the region and if so, the details thereof; and

(b) whether there is any proposal to establish industrial clusters or provide incentives for new industries to generate employment and if so, the details thereof?

Maintenance of Highways and Traffic Management

†4555. Smt. Lovely Anand:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the steps being taken by the Government for the maintenance of highways and traffic management;

(b) whether the Government is bringing special schemes for constructing all-weather roads in remote and hilly areas and if so, the details thereof;

(c) the measures being taken to make highways safe and sustainable in hilly and landslide-prone areas;

(d) the new provisions being implemented by the Government to enhance traffic management and road safety on highways; and

(e) whether there is any plan to implement a toll-free or concessional toll system in the northeastern States and if so, the details thereof?

Cottage and Small Industries

†4556. Shri Virendra Singh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether there is any scheme to provide concessions or assistance for setting up of cottage and small industries to promote employment generation, if so, the details thereof; and

(b) the interest rate on the amount disbursed by the banks for the said purpose along with the details of subsidy provided on the interest rate?

Promotion of MSME Sector in Bihar

†4557. Shri Abhay Kumar Sinha:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is implementing any special scheme to promote the Micro, Small and Medium Enterprises (MSMEs) sector in Bihar, if so, the details thereof;

(b) the number of new MSME industries established in Bihar during the last five years and the number of people got employment thereunder, district-wise;

(c) whether any new policy is being implemented by the Government to promote traditional industries of Bihar such as handloom, pottery, agro-based small industries and the carpet industry of Aurangabad; and

(d) the steps being taken by the Government to provide financial assistance, market availability and technological advancement support to small and medium enterprises in Bihar?

Sudden Dip in Solar Power Production Capacity

4558. Shri Chavan Ravindra Vasantryo:
Shri Dhairyasheel Sambhajirao Mane:
Shri Sudheer Gupta:

Will the Minister of POWER

be pleased to state:

(a) whether clouds over vast swathes has resulted in sudden dip in solar power production capacity in the country during the last few months raising worries about the stability of power grids and if so, the details thereof;

(b) whether sudden dip due to low production and surge in power due to overproduction can damage the power grid and sometimes lead to spark and fires in the grid;

(c) if so, the details thereof and safety preventive measures taken by the Government in this regard;

(d) the steps taken/being taken by the Government to strike balance between renewable source of energy and other conventional source of energy so that the distribution of power may not be affected in the near future; and

(e) whether Grid India is working with several stakeholders to improve weather forecast required for renewable power generation and if so, the details thereof?

Human Development Index of Tribal People

4559. Shri T R Baalu:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the human development index and per capita income of tribal people in the country has improved during the last ten years;

(b) if so, the details thereof, State-wise; and

(c) the action taken by the Government to reduce the acute differences among the States in this regard and to make the living standards of tribal people at even level across the country?

Promotion of Infrastructure Bonds to Fund Urban Infrastructure

4560. Shri Sukanta Kumar Panigrahi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the measures taken/being taken by the Government to promote the issuance and utilization of infrastructure bonds to fund urban infrastructure projects;

(b) whether there are any specific schemes or policies in place to encourage private sector participation in funding urban infrastructure through these bonds and if so, the details thereof;

(c) the steps taken/being taken to ensure that the proceeds from infrastructure bonds are efficiently allocated to critical urban infrastructure projects, such as affordable housing, water supply, and transportation;

(d) whether the Government has considered for providing any tax incentives or other financial benefits to the investors of infrastructure bonds to make them more attractive and if so, the details thereof; and

(e) whether there are any specific success or challenges faced in the implementation of infrastructure bonds for urban infrastructure funding in the past and if so, the details thereof?

Beneficiaries under JJM in Tamil Nadu

4561. Shri Sachithanantham R:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of achievements of Jal Jeevan Mission (JJM), State-wise; and

(b) the number of households benefited under the said mission in Tamil Nadu?

National Urban Digital Mission

4562. Shri Appalanaidu Kalisetti:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the current status of the National Urban Digital Mission (NUDM) along with its implementation across the country, State-wise, particularly in Andhra Pradesh;

(b) the details of the funds allocated and utilized under NUDM during the last three years and the current year, State-wise;

(c) the key digital governance initiatives and infrastructure developed under NUDM to enhance urban service delivery;

(d) whether the Government has assessed the impact of NUDM on Urban Local Bodies (ULBs) in terms of efficiency, transparency and citizen services and if so, the details thereof; and

(e) the steps taken/being taken by the Government to integrate NUDM with other urban missions such as the Smart Cities Mission (SCM) and AMRUT along with the future expansion plans for the initiative, if any?

Dibang Multipurpose Project

4563. Shri Tapir Gao:

Will the Minister of POWER

be pleased to state:

(a) the details of the steps taken/being taken to ensure compliance with the MoU signed on 24 June 2007 between the Government of Arunachal Pradesh and National Hydro-electric Power Corporation (NHPC) for the Dibang Multipurpose Project;

(b) the details of the Class III & IV (C & D) staff recruited from the local tribal population and executive cadre positions deployed on deputation basis from the State Government;

(c) the details of the contracts (excluding major/specialized works) awarded to local contractors; and

(d) the details of quantities of locally produced/manufactured materials procured monthly and annually?

Rectification of Black Spots in Bihar

4564. Shri Rajiv Pratap Rudy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the number of permanent rectifications undertaken for black spots on National Highways is significantly lower than short-term rectifications, if so, the reasons therefor;

(b) the total number of short-term rectifications and permanent rectification of black spots initiated across the country during the last five years, State-wise and district-wise in Bihar ;

(c) the total funds allocated and spent on black spot rectification across States during the last five years, State and year-wise particularly in Bihar;

(d) whether the Government has conducted any assessment on the effectiveness of short-term rectifications compared to permanent solutions in reducing road accidents and if so, the details thereof; and

(e) the steps being taken by the Government to accelerate permanent rectifications of black spots particularly in high-accident-prone areas in Bihar?

Provision of Houses in Smart Cities

†4565. Shri Tanuj Punia:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the number of smart cities selected in the country, State-wise;
- (b) the number of families living in slum settlements and homeless families in the said cities; and
- (c) the number of families provided the houses and yet to be provided the houses in the said cities?

Capacity of Hydropower Projects

†4566. Shri Trivendra Singh Rawat:

Will the Minister of POWER

be pleased to state:

- (a) whether the total installed capacity of hydroelectric projects currently operating in the country, State-wise, if so, the details thereof;
- (b) the details of the number of new hydroelectric projects proposed to be established during the next five years and their estimated production capacity; and
- (c) whether the employment and development opportunities being provided to local communities through these projects, if so, the details thereof?

Rising Cost of Petroleum Imports

4567. Dr. D Ravi Kumar:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the measures taken/being taken by the Government to manage the rising cost of petroleum imports and the manner in which global crude oil price fluctuations impacted India's energy security;
- (b) whether the Government has faced any recent challenges related to petroleum imports due to geopolitical factors or supply chain disruptions, if so, the details thereof along with the steps being taken to ensure stable and affordable imports;
- (c) whether the United States Government has imposed or threatened to impose any tariffs on India's petroleum imports and if so, the details along with the impact thereof on the country's energy sector; and
- (d) the strategies being adopted by the Government to reduce dependency on imported crude oil and strengthen domestic petroleum production and refining capacity?

Progress made under Various Schemes

†4568. Dr. Lata Wankhede:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the total number of families provided pucca houses so far under the 'Pradhan Mantri Awas Yojana-Urban along with its impact on the urban poor;

(b) the details of the improvements made in the infrastructure and digital services in various cities under the 'Smart Cities Mission; and

(c) the details of the initiatives taken by the Government to improve the urban sanitation and waste management under the Swachh Bharat Mission-Urban?

Maintenance of NH 38

4569. Smt. Kanimozhi Karunanidhi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of the complaints raised regarding the maintenance issues in the Madurai-Thoothukkud stretch of the National Highway (NH)-38;

(b) if so, the details regarding the measures taken to resolve them; and

(c) the reasons for the poor maintenance of this road by the NHAI?

Power Consumption in Industries

†4570. Shri Ashok Kumar Rawat:

Will the Minister of POWER

be pleased to state:

(a) whether any evaluation has been made regarding the annual rate of increase in the per capita consumption of power in the country;

(b) if so, whether any assessment has been made regarding the excessive increase in the demand of electricity during the last few years in the country;

(c) whether each state is working in a planned way to cater the supply and demand of power, if so, the details thereof;

(d) the total quantum of power consumed by the industries and households each year in the country; and

(e) whether any assessment has been made regarding power consumption in the industries and households during the last three years and if so, the details thereof?

NH in Telangana

4571. Shri Vamsi Krishna Gaddam:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the proposed National Highway (NH) from Jagtial-Dharmaram-Peddapalli-Kalva Srirampur-Kishtampet-Tekumatla-Ramappa;

(b) whether the Government has accorded all clearance to the project along with providing the required budget and if so, the details thereof; and

(c) if not, the reasons for delays along with the timeline for its completion?

Implementation of Section 162(1) of the Motor Vehicle Act, 1988

4572. Shri Rajkumar Chahar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has formulated a scheme under Section 162(1) of the Motor Vehicles Act, 1988, requiring general insurance companies to provide treatment for road accident victims, including during the golden hour, if so, the details thereof;

(b) whether the Government is aware that while efforts are being made for a cashless treatment scheme under Section 162(2), no scheme has been formulated under Section 162(1) so far, if so, the details thereof;

(c) the reasons for not formulating any scheme under Section 162(1) despite the financial responsibility being placed on insurance companies and not the Government;

(d) whether the Government is considering any proposal for implementing a scheme under Section 162(1), if so, the steps being taken to ensure its timely implementation; and

(e) the measures the Government is taking to ensure compliance by general insurance companies with their obligations under Section 162(1) regarding the treatment of road accident victims?

Guidelines for Retail Outlet Dealers

4573. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the petroleum companies have issued any guidelines for retail outlet petrol pumps construction/development and if so, the details thereof;

(b) whether the petroleum companies have issued any guidelines for the retail outlet dealers for the construction of MS/HSD underground tank and if so, the details thereof;

(c) the details of work agreements for retail outlet petrol pump development between a petroleum company and Letter of Intent (LoI) dealer along with the details of works done by the petroleum company at retail outlet through vendor contract; and

(d) the complete procedure for retail outlet petrol pump development by the petroleum companies?

Status of Har Ghar Nal Se Jal Scheme under JJM

†4574. Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Dr. Shivaji Bandappa Kalge:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the Har Ghar Nal Se Jal (HGJ) scheme under Jal Jeevan Mission (JJM) across the country;

(b) the number of places where adequate water supply is not available in the country including Madhya Pradesh, Maharashtra and Dadra and Nagar Haveli;

(c) the districts facing the problems of severe water shortage in Madhya Pradesh, Maharashtra and Dadra and Nagar Haveli; and

(d) the total funds allocated to ensure water supply in Madhya Pradesh Dadra and Nagar Haveli and Latur and Sambhajinagar districts of Maharashtra?

Annual Ground Water Report of CGWB

4575. Shri Naveen Jindal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the key findings and progress made in the 2024 annual groundwater report released by the Central Ground Water Board (CGWB);

(b) the manner in which the National Compilation on Dynamic Ground Water Resources of India, 2024 serves as a foundation for effective ground water management policies and strategies;

(c) the role of water bodies, tanks and conservation structure in contributing to increased recharge and the way in which this reflects the impact of various Governmental initiatives aimed at ground water revival;

(d) the challenges that remain in managing ground water resources along with the steps taken/being taken by the Government to address them in both urban and rural areas; and

(e) the future plans of the Government to further remove the ground water sustainability of the country, particularly in the regions facing severe water scarcity or ground water depletion?

Electricity Distribution Companies

4576. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of POWER

be pleased to state:

(a) whether the Government is aware that allowing one or two Electricity distribution companies in the same area leads only to monopoly of one or two companies;

(b) if so, whether the Government has any plan to announce it as compulsory to have at least five companies to exist in each of such area so that the expectation of the Government to increase the efficiency is achieved; and

(c) if not, the reasons therefor?

Air Connectivity between Mohali, Amritsar and Hazoor Sahib (Nanded)

4577. Dr. Dharamvira Gandhi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has ensured permanent and reliable air connectivity between Mohali, Amritsar and Hazoor Sahib (Nanded) on repeated demands from Sikh devotees and interventions by the SGPC and if not, the reasons therefor;

(b) whether it is true that flights between Amritsar-Hazoor Sahib and Mohali-Hazoor Sahib

have remained suspended for a long period, causing inconvenience to pilgrims and if so, the details thereof along with the reasons therefor; and

(c) the corrective steps being taken by the Government to restore these crucial flights and prevent future suspensions?

Public-Private Partnership in Regional Air Connectivity

4578. Shri Anup Sanjay Dhotre:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the manner in which the Government is promoting public-private partnerships to support regional air connectivity initiatives;

(b) the details of the incentives being offered by the Government to encourage private sector participation; and

(c) the measures being taken by the Government to ensure that regional air connectivity initiatives are environmentally sustainable, socially inclusive and economically viable?

Status of JJM in Rural Communities in Maharashtra

†4579. Shri Balwant Baswant Wankhade:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the status of Jal Jeevan Mission (JJM) in rural communities across the country, particularly in Maharashtra;

(b) the details of the funds allocated and released under the said mission, State-wise, particularly for Maharashtra; and

(c) the number of rural households in Amravati Parliamentary Constituency facilitated under the said mission?

Expenditure under Corporate Social Responsibility

4580. Dr. Bholu Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the list of the companies that have undertaken Corporate Social Responsibility (CSR) activities under the Government's jurisdiction during the last three years and the current year, year-wise;

(b) the total amount spent by each of these companies under CSR during the said period;

(c) the details of the projects and initiatives undertaken by these companies under CSR along with the States and sectors in which these funds were utilized; and

(d) the procedure and criteria adopted by the Government for selecting the companies and projects for CSR activities?

Expressway from Nashik to Wadhwan Port

4581. Shri Rajabhau Parag Prakash Waje:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is any proposal to develop an expressway connecting Nashik and the upcoming Wadhwan port, if so, the status thereof; and

(b) whether a master plan is in place for undertaking new highway projects and widening of existing highways in consultation with the State Government to ensure efficient utilization of resources of State and the Union Government, if so, the details thereof?

Hidising and Badajoda Irrigation Projects in Odisha

†4582. Shri Rudra Narayan Pany:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Union Government has granted all kinds of permissions to Hidising and Badajoda irrigation projects of Angul and Dhenkanal districts respectively of Odisha;

(b) if so, the details thereof; and

(c) the amount of central grants provided so far for these two projects and the date on which the remaining amount is likely to be released?

National Highway Projects in the Northeastern States

4583. Shri Joyanta Basumatary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the 98 National Highway projects in Bodoland and the Northeastern States of Assam, Arunachal Pradesh, Nagaland, Manipur and Tripura including the number of projects completed/under construction and yet to be commenced;

(b) the total estimated investment for these projects and the allocation of funds across the States;

(c) whether the Government has established any specific deadlines for the completion of these highway projects, if so, the details thereof; and

(d) the steps taken to address challenges and prevent delays in the execution of these projects in the Northeastern region?

Extension of the Term of Smart Cities Mission

4584. Shri Jagadish Shettar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has taken/proposes to take any measures to extend the tenure for few more years of implementing the Smart Cities Mission (SCM) in the selected cities;

(b) if so, the details thereof;

(c) whether the Government has taken/proposes to take any steps for the absorption of the engineers etc., in the Government Sector who have worked in the projects under SCM; and

(d) if so, the details thereof?

Protection of Tribal Artisans

†4585. Shri Bunty Vivek Sahu:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the expected economic impact on tribal artisans and entrepreneurs through the Memorandum of Understanding (MoU) signed in this regard;

(b) the manner in which the Government is planning to ensure that the participation of large corporations does not lead to the exploitation of tribal producers;

(c) the measures taken/being taken to protect traditional tribal knowledge and intellectual property while engaging with corporate and international organisations; and

(d) the manner in which the said MoU is aligned with the broader trade and cultural diplomatic objectives of India?

CGD Projects in Tamil Nadu

4586. Shri K Gopinath:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the number of City Gas Distribution (CGD) projects set up in Tamil Nadu during the last five years and the current year;

(b) the list of the companies that have taken up the said projects;

(c) the progress made on these projects along with the timeline set for its completion;

(d) the quantum of the funds disbursed thereon, year-wise;

(e) whether any new project proposals have been received for setting up of CGD pipeline; and

(f) if so, the details thereof and if not, the reasons therefor?

EMRS in Sonitpur District of Assam

†4587. Shri Ranjit Dutta:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government proposes to establish a new Eklavya Model Residential School (EMRS) in Sonitpur district of Assam in view of the significant tribal population therein and if so, the details thereof;

(b) whether the Government is taking any steps to ensure quality education for tribal students in Sonitpur district of Assam; and

(c) if so, the details thereof and if not, the reasons therefor?

Maintenance of NHs in Tripura

†4588. Shri Biplab Kumar Deb:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the maintenance of National Highways passing through Tripura is reviewed at regular intervals; and

(b) if so, the details thereof?

Status of Projects under SCM

4589. Shri Sudhakar Singh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details and the current status of the projects sanctioned under the Smart Cities Mission (SCM) along with the number of projects completed so far;

(b) the details of the total number of projects along with the funds allocated and the utilization percentage under the said mission, smart city-wise;

(c) whether there are significant delays in project execution and if so, the reasons therefor along with the steps taken/being taken by the Government to address them;

(d) the current progress of the said projects in Bihar, particularly in Patna, Muzaffarpur and Bhagalpur;

(e) whether the said cities of Bihar have received sufficient funding and technical support to meet their objectives under SCM and if so, the details thereof; and

(f) whether the Government has conducted any impact assessment to evaluate the success of the mission and if so, the key findings thereof, particularly in States like Bihar where urban infrastructure challenges persist?

Tap Water Connections in Kheri District of Uttar Pradesh

†4590. Shri Utkarsh Verma Madhur:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of rural households provided with tap water connections under Jal Jeevan Mission (JJM) in Kheri district of Uttar Pradesh till the financial year 2024-25;

(b) the details of the ongoing irrigation projects under Pradhan Mantri Krishi Sinchayee Yojana–Accelerated Irrigation Benefit Programme (PMKSY-AIBP) in the said district at present; and

(c) the details of the funds allocated and utilised for the said projects in the said district under PMKSY-AIBP?

Upgradation of SH-25 in Karnataka

4591. Dr. Prabha Mallikarjun:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Union Government has received the Detailed Project Report (DPR) of the proposal from the State Government of Karnataka to upgrade SH-25 as a National Highway owing to its socio-economic significance, if so, the details thereof along with the action initiated by

the Union Government thereon;

(b) the reasons for the pendency of the upgradation of the said highway; and

(c) the duration for which the proposal has been pending with the Union Government along with the time frame by which it is likely to be approved or sanctioned?

Revamped Distribution Sector Scheme (RDSS)

4592. Shri Jagdambika Pal:

Will the Minister of POWER

be pleased to state:

(a) the details of the Revamped Distribution Sector Scheme (RDSS) and its progress; and

(b) the details of the budget allocation for the State of Uttar Pradesh with respect to RDSS, district-wise?

Energy Transition in Petroleum Sector

4593. Shri Rao Rajendra Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the percentage reduction in carbon emissions achieved by the oil and gas PSUs during the last three years (2022-25) and the current year, year and company-wise;

(b) the financial allocation made by the oil and gas PSUs for renewable energy projects during the last three years (2022-25) and the current year, year and company-wise;

(c) the installed capacity of renewable energy projects operated by the oil and gas PSUs, technology-wise, including solar and wind; and

(d) the current status of green hydrogen projects undertaken by the oil and gas PSUs and the projected production capacity by 2030?

Redevelopment of NH 322

†4594. Shri Gopal Jee Thakur:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is any proposal for the redevelopment of National Highway-322 from Darbhanga to Musrigharari in Bihar, if so, the details thereof; and

(b) the total amount allocated for this redevelopment and the extent to which the width of this approximately 47 kilometre-long National Highway is proposed to be increased?

Law for Thadi Thela Holders

†4595. Shri Amra Ram:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the date on which the law formulated for Thadi Thela Holders had been implemented in Rajasthan;

(b) the details of the cities in Rajasthan where their elected committees are formed along with the names of the municipal bodies where the committees have been provided permanent spaces; and

(c) the details of the vendor zones formed by the municipal bodies, municipal body-wise?

Bio-ATF Programme

†4596. Dr. Rajeev Bharadwaj:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the total number of greenfield airports constructed since 2014;

(b) whether the Government has prepared a bio-ATF programme to achieve the decarbonization targets of the aviation sector;

(c) if so, the details thereof;

(d) whether the Government has constituted a bio-aviation turbine fuel programme committee; and

(e) if so, the details thereof along with the work to be carried out by the said committee?

Shri Renuka Ji Dam Project

†4597. Shri Suresh Kumar Kashyap:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the construction work of Shri Renuka Ji Dam Project approved by the Government;

(b) the details of the construction work completed so far and yet to be completed;

(c) the details of the total funds utilised on the construction work so far; and

(d) the time by which the construction work of the said dam is likely to be completed?

Water Supply for Kaimur and Rohtas Districts of Bihar

†4598. Shri Manoj Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government proposes to provide an independent source of water supply in urban and hilly areas of Kaimur and Rohtas districts of Bihar and if so, the details thereof; and

(b) the measures taken/being taken by the Government to create new sources of water supply in urban and hilly areas of Sasaram and Kaimur in Bihar?

Food Safety Standard

4599. Shri Charanjit Singh Channi:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government is aware of the violations of food safety standards in e-commerce platforms and departmental stores, particularly the sale of near-expiry food products and if so, the number of complaints received during the last three years and the current year;

(b) whether the Government plans to regulate the sale of near-expiry food products at discounted prices by online and offline retailers and if so, the measures taken by the Government in this regard;

(c) whether the Government has taken any steps to monitor and prevent the sale of expired or near-expiry food items and if so, the punitive actions taken by the Government; and

(d) whether the Government intends to issue stricter guidelines for e-commerce platforms and departmental stores to ensure food safety and if so, the manner in which the enforcement would be ensured?

Arsenic Level in Groundwater in Uttar Pradesh

†4600. Shri Devesh Shakya:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware of the fact that the arsenic level in groundwater has been found to be more than 0.01 mg/litre in 45 districts of Uttar Pradesh including Etah, Kasganj, Mainpuri, Kannauj and Auraiya;

(b) if so, the details thereof along with the efforts made/being made by the Government to alleviate this contamination and implement corrective measures in this regard;

(c) whether the Government has conducted any health impact assessment in the arsenic affected areas and if so, the details thereof; and

(d) the steps taken/being taken by the Government to increase public awareness about the dangers of arsenic exposure and to promote safe drinking water practices?

New Delhi
Friday, March 21, 2025/
Phalgun 30, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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